

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI
(filed under section 19 of the National Green Tribunal Act, 2010)

in

Original Application No. 21/2021(SZ)

IN THE MATTER OF

Dr. Anupkrishnan.V

Flat 7173, Tower 7, Prestige Bella Vista

Ayyappanthangal Village, Mount Poonamallee Road

Kanchipuram District, Chennai- 600056

mobile no: 9445727579, 9447527579

email: anupkrishnanviswanath@gmail.com

..... Applicant

Versus

1. Ministry of Environment, Forest and Climate Change

Represented by its Director, MOEF&CC RO(SEZ)

HEPC Building, No.34, Cathedral Garden Road

Nungambakkam, Chennai-600034

Phone: 044 28222325

Email: ro.moefccc@gov.in

2. State Level Environment Impact Assessment Authority

Represented Member Secretary

3rd Floor, Panagal Maligai, No.1, Jeenis Road, Saidapet

Chennai- 600015

Phone: 044 24359974

Email: mstnseiaa@yahoo.com

3. CMDA

Represented by its Member Secretary

Thalamuthu Natarajan Building



NO.1, Gandhi Irwin Road, Chennai-600008

Phone no: 044 28414355

Email: mscmda@tn.gov.in

4. M/s Prestige Estates Projects Ltd

Represented by Chairman & Managing Director

Falcon House, No.1 Main Guard Road

Bangalore-1 Karnataka, PIN: 560001

Phone: 080 25591080, 080 25591945

Email: irfan@prestigeconstructions.com

5. M/s Prestige Estates Projects Ltd, Chennai

Represented by Head of Business Operations

Prestige Polygon- top floor, #471, Anna Salai

Nandanam, Chennai-600035

Phone: 044 42924000

Email: nagaraj.c@prestigeconstructions.com

6. TAMIL NADU POLLUTION CONTROL BOARD

Represented by its Member Secretary

Corporate Office, 76, Mount Salai, Guindy

Chennai- 600032

Phone: 044 22353145

Email: tnpcb-chn@gov.in

7. Managing Committee of

Prestige Bella Vista Flat Owners Welfare Association

Represented by Mr. Balachander. B as Secretary

Flat No. 181210, Tower 18C, Prestige Bella Vista

Ayyappanthangal Village, Mount Poonamallee Road

Kanchipuram District, Chennai – 600056

Cell No: 94443 98557

Email: secretary@prestige-bella-vista.com,

bbala1962@gmail.com



8. Managing Committee of

Prestige Bella Vista Flat Owners Welfare Association

Represented by Mr. Balakrishnan. S.S as President

Flat No. 181012, Tower 18C, Prestige Bella Vista

Ayyappanthangal Village, Mount Poonamallee Road

Kanchipuram District, Chennai – 600056,

Cell No: 9987377654

Email: president@prestige-bella-vista.com

ssbalki13@gmail.com

..... Respondents

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REJOINER FILED BY THE APPLICANT TO THE COUNTER AFFIDAVIT OF RESPONDENT No.1 IN OA No. 21/2021(SZ).

THE APPLICANT NAMED ABOVE MOST RESPECTFULLY SHOWETH:

1. That this instant rejoinder is being filed by the applicant to the counter affidavit filed by Respondent No.1 (hereafter called R1) dated 08-10-2021 in compliance with the Hon'ble Tribunal order dated 23-09-2021.
2. That the Applicant strongly makes objection to the statement of R1 in the Para 3. R1 has failed to produce any proof to support his claim.



3. That the Applicant accuse the R1 of having connived with Respondents 4&5 to enable them to violate EC stipulations and allowed them to continue violations of EC stipulations unabated.
4. That the Applicant objects to the statement of R1 that “the impugned Environment Clearance has been granted by SEIAA, Tamil Nadu and the Ministry in the present matter has a limited ambit with respect to the reliefs sought”. Respondents 4&5 obtained EC on 16/10/2012 vide letter no. F. No.SEIAA/F430/2011-IA.III from Government of India, Ministry of Environment & Forests (IA.III Division), New Delhi and not from SEIAA as was alleged by R1. Government of India delegated its power vested in it under Section 5 of the Environment (Protection) Act 1986 to SEIAA & UTEIAA to issue show cause notice to Project Proponent in case of violation of conditions of EC by the said Authorities vide Notification S.O. 637(E) and S.O. 638(E) dated 28th Feb 2014. But the monitoring of the EC conditions was still delegated to R1. The OM No. J-11013/46/2019-IA-I(M) dated 02/09/2019 of MoEF&CC (IA Division), insisted the respective Regional Office to ensure that the Monitoring reports of Category B projects to be communicated to the respective State and Union Territory Environment Impact Assessment Authorities for further action. But R1 miserably failed to monitor Prestige Bella Vista project and inform SEIAA of the continuing violations of EC conditions by the Respondents 4&5 till now. Applicant would like to enumerate the incidents one by one with supporting evidence in the following Para.
5. That the R1 failed to send reports regarding the violations committed by R4&5 to SEIAA or initiate any action against R4&5 for not sending six monthly monitoring reports until December 2016. The RTI reply sent by PIO, ROSEZ dated 09/05/20 to applicant’s query with reg. no. ROSEZ/R/E/20/00034 clearly mentioned that R4&5 sent compliance reports from December 2016 to June 2019 only (**Please refer page 46-50 of OA No. 21/2021**). Instead, R1 helped R4&5 to fabricate compliance report from June 2014 to June 2021. R1 filed the Joint Committee Report with Hon’ble Tribunal(SZ) stating that R4&5 has been submitting compliance reports from June 2014 onwards based on the acknowledgement submitted by R4&5, discrediting RTI statement of Dr. M T Karuppiah of MOEF&CC, ROSEZ. Applicant has filed a complaint against the PIO/ Appellate Authority of ROSEZ to Central Information



Commission for issuing misleading and wrong reply to RTI query on 11/10/2021. (Complaint File No. CIC/ROCHI/A/2021/ 647758)(**Please refer Annexure-1**).

6. That the R1 issued a compliance certificate to R4&5 overlooking blatant violations committed by R4&5. R1 connived with R4&5 and made wrong submission in the compliance certificate which stated that R4&5 obtained EC to construct 20 towers having 33 blocks. (EC stipulations nowhere mentioned "Towers" and specified construction of 20 blocks of residential buildings and one block of club house only). R1 made false submission in the compliance certificate that 25 blocks out of 33 blocks were completed and obtained Completion Certificate (**Please refer page 112-116 & 162-171 of OA No.21/2021**). R1 blatantly made wrong submission in the compliance report which stated that remaining 8 residential blocks were completed and ready for occupation. Actually, Respondents 7&8 are in possession of one apartment each in the block 18C and has been staying there since 2016. This block belongs to the remaining 8 residential blocks which was completed but not alleged to be occupied and this fact is the biggest proof that those 8 blocks were occupied from 2016 onwards. Applicant pointed out this contradiction to the members of Joint Committee at the time of inspection but they refused to accept this fact.
7. That the R1 failed to cross check the false submission made by R4&5 in the six monthly compliance reports (from Dec 2016 to June 2019) that they obtained permission to draw ground water from competent authority (**Please refer serial no. 27 of specific conditions of construction phase**). R1 issued compliance certificate to R4&5 violating the OM no 206 issued by MOEF&CC-IA division dated 02/11/2018 insisting the project proponent to apply for NOC to obtain permission for ground water drawl in the projects where ground water is proposed as water source. The MoEF&CC ROSEZ has to ensure that such an application has been made (**Please refer Annexure-2 206_OM_02_11_2018**). R4&5 didn't obtain permission to draw ground water from competent authorities and R1 didn't insist them to apply for NOC.
8. That R1 failed to insist that the discharge of treated sewage shall conform to the norms and standards of TNPCB. R1 did not cross check that R4&5 haven't obtained CTO for the entire blocks of the residential project. Instead, R1 just monitored the quality of the treated sewage only. But Joint Committee constituted by Hon'ble



- NGT(SZ) reported that PBV project with 33 blocks are not having CTO so far. But the Joint Committee Members failed to report that the Respondent 6 issued CTO for 25 blocks of Prestige Bella Vista Project violating the Office Memorandum no. 206 dated 02/11/2018 of MOEF&CC (I.A division). State Pollution Control Board shall not issue Consent to Operate (CTO) till the Project Proponent obtains permission to draw ground water for project activities as per the OM 206 dated 02/11/2018.
9. That R1 didn't insist the R4&5 to provide 3769 nos. of car park spaces as was stipulated in the EC. But the Joint Committee admitted that there are violations in the stipulation of car park spaces.
 10. That R1 made false submission in the compliance certificate that R4&5 incorporated solar energy for illumination of common areas, lighting for gardens and street lighting. Joint Committee later reported that R4&5 failed to incorporate solar energy for lighting of common areas, garden and streets.
 11. That Applicant sent 2 email complaints dated 27/04/2020 (**Annexure-3**), 05/05/2020 (**Annexure-4**) and one self notice dated 17/05/2020 (**Annexure-5**). The main complaints mentioned were inadequate provision of water supply, inadequate provision of DG sets, inadequate provision of car park spaces, non provision of RO plants, non provision of ground water drawl and non provision of solar energy. R1 sent a reply on 26/05/2020 informing that R4&5 didn't commit any non compliance with EC stipulations so far (**Annexure-6**).
 12. That the R1 informed Applicant through letter dated 26/05/2020 that there is no shortage of safe water in the project. R1 wrote, "During the visit PA informed that Metro water supply is available and also informed that water is purchased from outside through private water tankers to fulfill the requirements of the residents". R1 in their letter further added that "During the inspection, the PA has shown the solar panel which are installed. As informed by the PA, these panels solar power is utilised for common areas and garden lighting and also for water heaters" (**Annexure-6**).
 13. R1 retracted its own submissions in the Compliance Certificate and reported to Hon'ble NGT that there was violations of car park spaces, solar panel installation in the project. R1 admitted in the Joint Committee report that the project is not having NOC to draw ground water from competent authority and Consent to Operate from TNPCB.



PRAYER

It is humbly prayed that the Hon'ble National Green Tribunal(SZ) may kindly be pleased to pass appropriate further orders as the Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.



Applicant

Party in Person

AFFIDAVIT

I, Dr. Anupkrishnan. V, aged 57 yrs, son of Late K. Viswanathamenon, resident of Flat No. 7173, Tower 7, Prestige Bella Vista, Ayyappanthangal Village, Chennai-600056, do hereby solemnly affirm and declare under:-

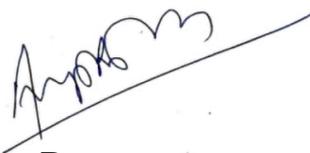
- 1. That I am the Applicant in the OA No. 21/2021(SZ) and I am well conversant with the facts and circumstances of the case and is competent to swear the present affidavit.**
- 2. That I have read the contents of the Rejoinder to the Counter Affidavit of the Respondent No.1 and the same are true and correct and is drafted by my own instruction.**



Deponent

VERIFICATION:-

Verified at Ayyappanthangal, Chennai-56 on the 24th October 2021, that the contents of the affidavit are true and correct. No part of it is false and nothing material has been concealed therefrom.

**Deponent**

10-10-2021

Ayyappanthangal

To

**Central Information Commission
CIC Bhawan, Baba Gangnath Marg,
Munirka, New Delhi -110067.**

Ref:- Second Appeal under section 19(3) and section 20 of RTI Act, 2005

Respected Sir,

- 1) I am Dr. Anupkrishnan.V, residing at Flat 7173, Tower 7, Prestige Bella Vista, Ayyappanthangal, Mount Poonamallee Road, Chennai-600056. I am a citizen of India.
- 2) I have sent a RTI request with registration number **ROSEZ/R/E/21/00037** to CPIO of Regional Office, SEZ Chennai, Ministry of Environment, Forest & Climate Change on 21-07-2021. The CPIO, Dr. M T Karuppiah sent a reply on 12/08/21 and requested me to pay Rs 2280/- for the desired information. I paid the fees online on 13/08/2021 and the another CPIO, Dr.Prijilal sent me the reply documents in DVD on 27/08/2021.
- 3) The reply was incomplete, unsatisfactory and in conflict with earlier RTI reply from CPIO, Dr. M T Karuppiah, MOEF&CC RO SEZ with registration number **ROSEZ/R/E/20/00034** dated 09/05/2020. I lodged first appeal with the Appellate Authority, Mr. Hemanth Kumar on 04/09/2021 with registratiion no. **ROSEZ/A/E/21/00006** and he sent his order on 22/09/2021.
- 4) I am unhappy with the order of the Appellate Authority as it is incomplete, misleading, unsatisfactory and in conflict with the earlier reply of PIO, Dr. M T Karuppiah dated 09/05/2020.

GROUND FOR APPEAL

- 5) I requested the PIO (1) **whether the Project Proponent of the Prestige Bella Vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from October 2012 to December 2016 to the respective**



office of the MOEF&CC in hard copies as well as by email and (2) send me the soft copies of all half yearly compliance report of Prestige Bella Vista Residential Project received at Office of MOEF&CC, starting from 2012 to 2016 with covering email from the project proponent by registered post (preferably stored in CD/DVD).

- 6) But the CPIO didn't answer to my first specific question. He communicated that he would send the requisite information comprising of 104 pages of soft copies and 218 pages of hard copies which needs to be scanned, on payment of Rs 2280/-. He sent me scanned copies of the 6 monthly compliance report in DVD format from the period April 2014 to June 2021 after receiving the full payment. **But he did not attach covering email for any of the compliance reports. He failed to attach copies of the covering letter to six monthly monitoring reports from October 2016 – March 2017, October 2017 – March 2019 and October 2020 – March 2021 that was received at Office of MOEF&CC. CPIO sent the monitoring report of “Prestige Palladium residential project” by mistake for the period April 2019 to September 2019.**
- 7) Actually none of the copies of covering letter sent to me by CPIO has got proof of receipt at the Office of MOEF&CC, ROSEZ in the form of Diary number with date and Office seal. These reports are not the copies of the original Compliance Reports received at the Office of MOEF&CC and the CPIO actually sent forged/fabricated copies which is a serious offense.
- 8) A few of the monitoring reports have the proof of service in the form of speed post acknowledgment affixed to the covering letter. (October 2015 – March 2016 with tracking id ET118086883IN dated 25/07/2016, April 2016 – September 2016 with tracking id ET176327442IN dated 30/12/2016 and April 2017 – September 2017 with tracking id ET097235338IN dated 29/12/2017). This documents conclusively proved that the PIO issued me copies supplied by Prestige Builders at later date instead of copies of original office documents.
- 9) I lodged my first appeal with the Appellate Authority, Mr. Hemant Kumar on 04/09/2021 with Registration number **ROSEZ/A/E/21/00006**. He replied to my appeal on 22/09/2021 wide letter F.No.A.14033/RTI – Appeal – 08/ROSEZ/CHN/21-22/893.
- 10) Appellate Authority didn't answer to the first question at all. He sent the covering letters of six monthly reports of Prestige Bella Vista starting from April 2014 till March 2021. He attached a list containing the Diary no. with date of the six monthly compliance report received in the office of the MOEF&CC ROSEZ as a proof of receipt of the compliance report.
- 11) There are serious incongruities in the covering letters of the reports sent by him. His reports proves beyond doubt that the Office of MOEF&CC RO Chennai is hand in



gloves with the fabrication of evidence to substantiate that Project Proponent of Prestige Bella Vista started sending six monthly compliance report from 2014 April onward. I am enumerating the congruities one by one in the following para 13 to 16.

- 12) Covering letter of the alleged December 2014 report (April 2014 – September 2014) dated 17/12/2014 is not having the Diary no. and date of receipt with office seal. But it was assigned a Diary no. 502/24-12-2014 in the list of receipt of compliance report attached with the reply. Appellate Authority attached an illegible photostat page of the alleged Diary register (without ROSEZ seal and page number) as the proof. Even then, the Diary no.502/24-12-2014 in the Diary Register page is actually showing the receipt of compliance report of “IT Park Prestige Polygon”. **So the alleged covering letter of the December 2014 monitoring report sent to me is not the original one received in the MOEF&CC ROSEZ and the Appellate Authority fabricated the document.**
- 13) Appellate Authority could not trace the Diary no. of June 2015 and December 2015 compliance reports. Hence copies of covering letters of those two reports (**Annexure B & C**) sent by the Appellate Authority is obviously a forged/fabricated one which was not originally received in the ROSEZ.
- 14) Covering letter of June 2016 (period between October 2015 to March 2016) report which is mentioned as Annexure D in the list of receipt of compliance report was received by hand in the Office according to the reply by the Appellate Authority. It is not having a Diary no. and Office seal with date. But it is assigned a Diary no. 2721 in the list of receipt of compliance report attached in the reply. **Again, there is no proof in the photostat page of the Diary register (Annexure-D) that the document received as no. 2721/27-7-2016 is from Prestige Bella Vista.** Interestingly, the covering letter of the report Annexure-D sent by the Appellate Authority is having a proof of service in the form of speed post acknowledgment pasted on to it with a tracking id ET113086883IN. **It is obvious that this covering letter is also a forged one, not received in ROSEZ.**
- 15) The covering letters of December 2016 to June 2019 reports(**Annexure E to J**) are having proper Diary number with date and office seal affixed to it. This report is exactly similar to the RTI reports sent by CPIO, Dr. M.T.Karuppiah in his reply with registration no. ROSEZ/R/E/20/00034 dated 09/05/2020. Appellate Authority has sent a duplicate covering letter also from December 2016 to Decembe 2018 (Annexure E to I) along with the original one with proof of service in the form of speed post acknowledgment with tracking id pasted on it.
- 16) As the Environmental Clearance issued to Prestige Bella Vista is expired on 16/10/2019, there is no relevance to the Compliance reports sent by Project Proponent of Prestige Bella Vista after December 2019 report.



CHRONOLOGY OF APPEAL

- 17) I lodged a RTI request with MOEF&CC RO SEZ Chennai with registration no. RESEZ/R/E/20/00034 on 28/04/2020. I raised 4 questions and the CPIO, Dr. K.T Karuppiah answered to my 2nd question that the RO SEZ received half yearly compliance report from Prestige Bella Vista Project from 2016 only. He answered to my 3rd query that compliance report for the period 2012 to 2016 was not available in ROSEZ. For the 4th query, he answered that "As per the input received, half-yearly compliance report is available with the referred dates as under:
- 27/12/2016 ---- 48 pages
 21/06/2017 ---- 35 pages
 27/12/2017 ---- 42 pages
 20/06/2018 ---- 42 pages
 31/12/2018 ---- 43 pages
 27/06/2019 ---- 45 pages. He sent me copies of compliance report from December 2016 to March 2019 on payment of Rs 560/- on 26/05/2020.
- 18) The Director of MOEF&CC, Dr. C. Kaliaperumal submitted a report in Honorable National Green Tribunal saying that Prestige Bella Vista Project has been submitting half yearly report from April 2014 onward.
- 19) As this report contradicted the earlier RTI reply of CPIO, MOEF&CC RO Chennai, I sent another RTI application to CPIO, MOEF&CC ROSEZ on 21/07/21.
- 20) CPIO sent me the DVD containing the compliance reports of Prestige Bella Vista from April 2014 to March 2021. I was not happy with the reports as it contradicted with the earlier one from the same office.
- 21) I lodged first appeal with the Appellate Authority on 04/09/2021. He sent me the order on 22/09/2021. His reply was also incomplete, unsatisfactory and in conflict with the earlier reply of CPIO, Dr.M T Karuppiah.
- 22) In the meanwhile, I sent another RTI to CPCB with the following queries **(1) whether the Project Proponent of the Prestige Bella Vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of Central Pollution Control Board in**



hard copies as well as by email and (2) send me the soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. My complaint bore the registration no. CPCBD/R/E/21/00446 dated 21/07/2021. (As per section 13 of the stipulated conditions of EC, the project proponent has to sent six monthly compliance report in hard copies as well as by email to the respective regional offices of MoEF, CPCB and the SPCB).

- 23) My RTI complaint was received at Central Pollution Control Board, Delhi first. It was then transferred to Ministry of Environment, Forest and Climate Change, IA-infra 1 division. It was subsequently transferred to MOEF&CC ROSEZ(ROSEZ/R/T/21/00016) and then to CPCB Regional Office Chennai (CPCBD/R/T/21/00097). It was further transferred to CPCB Regional Office Bangalore. Finally, the complaint was transferred back to MOEF&CC Infra-2 division wide registration no. MOENF/R/T/21/00217.
- 24) CPCB Bangalore and Chennai office replied that they didn't receive six monthly compliance report from Project Proponent of Prestige Bella Vista Residential Project either through email or by registered post. MOEF&CC infra-2 division replied that Ministry of Environment, Forest and Climate Change is not having copies of compliance reports of PBV from 2012 to 2016.

PRAYER:-

1. I am appealing to Honorable Commission under section 19(3) of RTI Act, 2005 to direct the Appellate Authority to furnish correct reply to my queries.
2. I am also appealing to Honorable Commission to take action against CPIO/Appellate Authority under section 20 of RTI Act, 2005 for intentionally issuing misleading and wrong information to me.

VERIFICATION

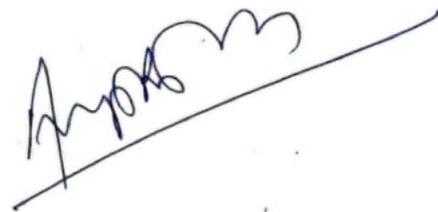
I, Dr.Anupkrishnan.V, S/O Late K. Viswanathamenon, the appellant herein, do hereby declare that the details and particulars furnished above are true and correct to the best of my knowledge and belief and I have not suppressed any material fact.



I have not preferred any appeal previously to the Commission on the same issues raised in this appeal.

Place: Ayyappanthangal

Date: 10-10-2021

A handwritten signature in black ink, consisting of a series of loops and a long horizontal stroke at the end, positioned above a solid horizontal line.

Signature of the Appellant

A handwritten signature in black ink, identical to the one above, consisting of a series of loops and a long horizontal stroke at the end, positioned above a solid horizontal line.

Central Information Commission

dsscic.nic.in/CitizenShipAppealCompStatusDakFile/search-dak

Search Results

Results for Diary Number: 647758

Particulars	Description
Name	ANUPKRISHNAN VISWANATHAMENON
Address	FLAT 7173, TOWER 7, PRESTIGE BELLA VISTA, AYYAPPANTHANGAL, MOUNT POONAMALLEE ROAD, CHENNAI-600056
Diary No./Year	647758/2021
Diary Date	11-10-2021
DAK Status	
File No.	CIC/ROCHI/A/2021/647758
Pertaining CIC/IC	Vanaja N Sarna
Public Authority	Regional Office, Chennai
CPIO Address	Cpio Ministry Of Environment, Forest And Climate Change Regional Office, Sez Chennai, First Floor, Additional Office Block For Gpoa, Shastri Bhavan, Nungambakkam, Chennai- 600006
Speed Post number	-
Complaint/Appeal Admitted --- Scrutiny has been done and Appeal/Complaint number is allotted.	



COPY OF RTI APPLICATION

Amr

Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	ROSEZ/R/E/21/00037
Public Authority	Regional Office, South- Eastern Zone, Chennai (Ministry of Environment, Forest & Climate Control)

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthangal, , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

<p>Description of Information Sought</p> <p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex having prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from October 2012 to December 2016 to the respective office of the MOEF&CC in hard copies as well as by email. I got a RTI reply from you on 09/09/2020 with F. No. A.14033/RTI-10/ROSEZ/CHN/2020-21/GOI MOEFCC saying that you received half yearly compliance report from the Project Proponent from December 2016 onward only and the half yearly compliance report of Prestige Bella Vista for the period 2012 to June 2016 was not available in your office. It was not available in the Bangalore regional office also (please refer my RTI request with no. ROBAN/R/E/20/00026). But the Project Proponent M/s Prestige Estates Projects Ltd have deposed recently that they have been sending the half yearly compliance report to MOEF&CC RO Chennai regularly from 2014 till now in hard copy as well as by email.</p> <p>2. Please send me the soft copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016 with covering email from the project proponent by registered post (preferably stored in CD/DVD) . Please let me know the fee so that I can remit the amount on time.</p> 

Thanking You,

Yours faithfully,

s/d

Dr.Anupkrishnan.V

Concerned CPIO

Nodal Officer

Supporting document *(only pdf upto 1 MB)*



Print

Close

A handwritten signature in black ink, appearing to read 'Anupkrishnan.V', written over a horizontal line.

To

21-07-2021
Ayyappanthangal

Public Information Officer
MOEF&CC
Regional Office, SEZ, Chennai
1st & 2nd Floor, HEPC Building,
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600034.

Sub:- Application seeking information under section 6(1) of RTI Act 2005

Respected Sir,

I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex having prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011-IA-III dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.

1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from October 2012 to December 2016 to the respective office of the MOEF&CC in hard copies as well as by email.

I got a RTI reply from you on 09/09/2020 with F. No. A.14033/RTI-10/ROSEZ/CHN/2020-21/GOI MOEF&CC saying that you received half yearly compliance report from the Project Proponent from December 2016 onward only and the half yearly compliance report of Prestige Bella Vista for the period 2012 to June 2016 was not available in your office. It was not available in the Bangalore regional office also (please refer my RTI request with no. ROBAN/R/E/20/00026). **But the Project Proponent M/s Prestige Estates Projects Ltd have deposited recently that they have been sending the half yearly compliance report to MOEF&CC RO Chennai regularly from 2014 till now in hard copy as well as by email.**

2. Please send me the soft copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016 with covering email from the project proponent by registered post (preferably stored in CD/DVD) . Please let me know the fee so that I can remit the amount on time.

Thanking You,

Yours faithfully,



Dr.Anupkrishnan.V





ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

RTI query with reg no. ROSEZ/R/E/21/00037 dated 21/07/21.

ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

Fri, Jul 23, 2021 at 1:46 PM

To: "mtkaruppiah@gmail.com" <mtkaruppiah@gmail.com>

Respected sir,

I would like to inform you that the Director of MOEF&CC, Dr. Kaliaperumal has filed a report in NGT recently affirming that Presige Estate Projects Ltd has been filing six monthly monitoring report from June 2014 till September 2020 to office of MOEFCC SEZ Chennai. He accepted the copy of the acknowledgement produced by PEPL as proof of the submission of the half yearly report with MOEF&CC.

This report contradicts your earlier reply to my RTI application with registration no.ROSEZ/R/E/20/00034 dated 28/04/ 2020. May be, Dr. Kaliaperumal was not aware that you had already sent me a reply stating that PEPL didn't submit six monthly report from 2012 to 2016. You confirmed your stand in your reply letter to my RTI query no.ROSEZ/R/T/20/00006 dated 20/05/2020. (Transferred from Bangalore Regional Office with no. ROBAN/R/E/20/00026 dated 19/05/2020).

My second query in the application was "Please let me know if Prestige Bella Vista residential project has been regularly sending half yearly compliance report from 2012 to 2020."

Your answer was," Point No.(ii): Received half-yearly compliance report only from December, 2016 onwards."

My third query was, "Please let me know which all years Prestige Bella Vista Project defaulted to send compliance report."

Your answer was, "Point No.(iii): Compliance report for the period 2012 to June 2016 is not available in this office."

My fourth query was, "Please send me copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2020. Please let me know the fee so that I can remit the amount on time."

Your answer was, "Point No.(iv): As per the input received, half-yearly compliance report is available with the referred dates as under:

27/12/2016 ---- 48 pages

21/06/2017 ---- 35 pages

27/12/2017 ---- 42 pages

20/6/2018 ---- 42 pages

31/12/2018 ---- 43 pages

27/6/2019 ---- 45 pages"

I repeated the same query with Bangalore regional Office of MOEF&CC with the RTI registration no. ROBAN/R/E/20/00026 dated 19/05/20. Bangalore office redirected the RTI application to you on 20/05/20 with new registration no.ROSEZ/R/T/20/00006. You have sent me a stern warning via reply sent by post vide letter No. A.14033/RTI-18/ROSEZ/CHN/2020-21/ dated 27/05/2020 confirming your earlier reply.

I have now sent you an RTI application with reg. No. ROSEZ/R/E/21/00037 dated 21/07/21 repeating the same query whether the PP of Prestige Bella Vista has been sending six monthly compliance report to MOEF&CC from 2012 to December 2016 . I believe that the copy of the acknowledgement produced by PEPL as the proof of submission of the half yearly report with MOEF&CC is not genuine.

Please give me a reply at the earliest. Also, please send me soft copy in CD/DVD of the full monitoring report from 2014 to 2020 with covering email submitted by M/s Prestige Estate Projects Ltd by registered post.

Please let me know the fees so that I can pay the amount on time.

Thanking you,

Yours faithfully,

S/d

Dr.Anupkrishnan.V

COPY OF CPIO REPLY

Amr

RTI Matter
By Speed Post

F. No. A.14033/RTI-42/ROSEZ/CHN/2021-22/ 727
Government of India
Ministry of Environment, Forest & Climate Change
(Integrated Regional Office)

1st Floor, Additional Office Block for GPOA,
Shastri Bhavan,
Nungambakkam,
Chennai – 600 006.
Date: 12/08/2021.

To

Dr. Anupkrishnan Viswanathamennon,
Flat 7173, Tower 7, Prestige Bella Vista,
Ayyappanthangal,
Mount Poonamallee Road,
Tamilnadu – 600056.
(Mob: 9447527579; E-mail: anupkrishnanviswanath@gmail.com).

Subject: RTI application registration No. ROSEZ/R/E/21/00037 dated 21/07/2021 of Dr. Anupkrishnan V, seeking information under RTI Act, 2005 - regarding.

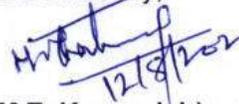
Ref: RTI application registration No. ROSEZ/R/E/21/00037 dated 21/07/2021.

Sir,

Reference is invited to your the RTI application registration No. ROSEZ/R/E/21/00037 dated 21/07/2020 received in this Office through online RTI portal. On receipt of the above RTI application, the matter has been referred to the Officer concerned in the Environment Wing of this Office under section 5(4) & 5(5) of the Right to Information Act, 2005 with the request to provide requisite information, since the subject matter is not dealt by the undersigned. As per the input received from the Officer concerned, the requisite information in respect of the above RTI application comprising of 104 pages of the soft copies are readily available and 218 pages needs to be scanned and thus it is requested that an amount of Rs.2280/- (rupees two thousand two hundred and eighty only) towards scanning charges @ Rs.10/- per page for 218 pages and CD & postal charges (Rs.100/-) be deposited either by postal order or by demand draft drawn in favor of "The Cheque Drawing and Disbursing Officer, RO(SEZ), Chennai" or through online payment through RTI portal **preferably within one month from the date of issue of this letter**. After the receipt of requisite amount, the soft copy of the desired information would be supplied in a CD through post. Accordingly, the above RTI application is disposed of.

The Appellate Authority for this matter is Shri. R. Hemanth Kumar, DDGF(Central), Ministry of Environment, Forest & Climate Change, Integrated Regional Office, 1st Floor, Additional Office Block for GPOA, Shastri Bhavan, Nungambakkam, Chennai – 600 006.

Yours Sincerely,


(Dr. M.T. Karupiah)
Scientist - E & CPIO





ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

RTI-Online Additional payment Successfully.

RTI-Online <rticall-dopt@nic.in>

Fri, Aug 13, 2021 at 9:40 PM

Reply-To: RTI-Online <rticall-dopt@nic.in>

To: ANUPKRISHNAN VISWANATHAMENON <anupkrishnanviswanath@gmail.com>

Dear Sir/Madam,

RTI-Online Additional payment received successfully. The following are the details:-

Registration Number: ROSEZ/R/E/21/00037**Name:** ANUPKRISHNAN VISWANATHAMENON**Date of Filing:** 13/08/2021**Request filed with:** Regional Office, South- Eastern Zone, Chennai (Ministry of Environment, Forest & Climate Control)**Contact Details:-****Telephone Number:** 28222325**Email Id:** roefccc1@gmail.com**Payment Details:-****RTI Additional Fee Received:** 2280**Payment Mode:** Credit or Debit Card / RuPay Card**Payment Reference number :** 202122564500766**Transaction Status:** SUCCESS

Note:-This is a system generated mail. Please do not reply it.

F.No.A.14033/RTI-42/ROSEZ/CHN/2021-22 / 1794
Government of India
Ministry of Environment, Forests and Climate Change
(Integrated Regional Office - Chennai)

1st floor, Additional Office Block for GPOA,
Shastri Bhavan, Haddows Road,
Nungambakkam, Chennai – 600006
E-mail: roefccc1@gmail.com

Dated: 27th August, 2021.

To,
Shri Anupkrishnan Viswanathamenon,
Flat No.7173, Tower 7, Prestige Bella Vista,
Ayyappanthangal, Mount Poonamallee Road,
Chennai-600056

Sub: RTI Application of Shri Anupkrishnan Viswanathamenon under RTI Act, 2005- reg.

Ref: RTI Registration No. ROSEZ/R/E/21/00037 dated 21.07.2021.

Sir,

Reference is invited to your online RTI Application No. ROSEZ/R/E/21/00037 dated 21.07.2021 and subsequent receipt of Rs.228 from you by RTI-MIS towards scanning and postal charges as requested by this office. Accordingly the available documents in CD is herewith enclosed.

The Appellate Authority for this matter is Shri Hemant Kumar, Deputy Director General of Forests (Central), Integrated Regional Office, Ministry of Environment, Forests and Climate Change, 1st floor, Additional Office Block for GPOA, Shastri Bhavan, Haddows Road, Nungambakkam, Chennai – 600006

Yours Sincerely,



(Dr.K.G.Prijilal)
RO & CPIO

Encls: As above



SIX MONTHLY MONITORING REPORT

(April 2014 - September 2014)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.
Citi Towers, 7th Floor,
117, Thiagaraja Road, T-Nagar
Chennai-600 017

Submitted to;

Ministry of Environment and Forests
Regional Office (Southern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai-600 034

December 2014

[Handwritten signature]



To,
 The Director
 Ministry of Environment and Forests
 Regional Office (Southern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai – 600 034

Date: 17.12.2014

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.

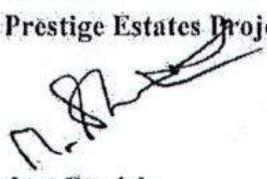
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the environmental clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2014 to September 2014. The receipt of this report may kindly be acknowledged.

Thanking you,

Yours truly,

For Prestige Estates Projects Pvt. Ltd.,


 Stephen Daniel,
 Head Business Operations-Tamil Nadu



Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

*Received
 Dayanand 24.12.14*

Prestige Estates Projects Ltd., Citi Towers, 7th Floor, 117, Thiagaraja Road, T. Nagar, Chennai - 600 017
 Phone : +91 44 28154088, 28154090 Fax : +91 44 28154089

Corporate & Registered Office :
 Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
 Phone : +91 80 25591080 Fax : +91 80 25591945 E-mail : properties@vsnl.com www.prestigeconstructions.com



SIX MONTHLY MONITORING REPORT

(October 2014 - March 2015)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.
Citi Towers, 7th Floor,
117, Thiagaraja Road, T-Nagar
Chennai - 600 017

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

June 2015

A handwritten signature in black ink, written over a horizontal line. The signature is stylized and appears to be the name of the representative of Prestige Estates Projects Pvt. Ltd.



June 03, 2015

To,
 The Director
 Ministry of Environment, Forests and Climate Change (MoEF & CC)
 Regional Office (Southern Eastern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai - 600 034

Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-I/III dt: 16.10.2012.

to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the environmental clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2014 to March 2015. The receipt of this report may kindly be acknowledged.

Thanking you,
 Yours truly,

For Prestige Estates Projects Ltd.,

Stephen Daniel,
 Sr. VP-Projects



Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Prestige Estates Projects Ltd., Top floor, Prestige Polygon, No.471, Anna Salai, Nandanam, Chennai 600035.
 Phone : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :
 Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
 Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com

Handwritten signature

SIX MONTHLY MONITORING REPORT

(April 2015 - September 2015)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.
Citi Towers, 7th Floor,
117, Thiagaraja Road, T-Nagar
Chennai - 600 017

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

December 2015

A handwritten signature in black ink, appearing to be 'A. M. M.', written over a horizontal line.



December 03, 2015

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034

Recy.
Rm
16-12-15

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.

Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the environmental clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2015 to September 2015. The receipt of this report may kindly be acknowledged.

Thanking you.

Yours truly
For Prestige Estates Projects Pvt. Ltd.,

Name: Stephen Dama
Designation: Sr. Vice President
Mobile No: 9940017308
Landline No: 044-42924000
Email ID: stephen@prestigeconstructions.com

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :

Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com



Stephen Dama

SIX MONTHLY MONITORING REPORT

(October 2015 - March 2016)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.
Citi Towers, 7th Floor,
117, Thiagaraja Road, T-Nagar
Chennai - 600 017

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

June 2016

A handwritten signature in black ink, located at the bottom center of the page. The signature is stylized and appears to be the name of the representative of Prestige Estates Projects Pvt. Ltd.



To,
 The Director
 Ministry of Environment, Forests and Climate Change (MoEF & CC)
 Regional Office (Southern Eastern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai – 600 034

Date: 23.07.2016

Dear Sir,

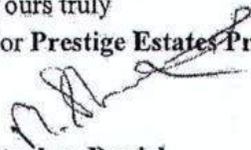
Sub: Submission of Six Monthly Monitoring Report – Regd.

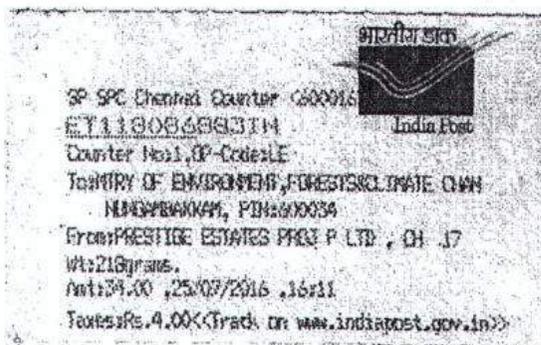
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2015 to March 2016. The receipt of this report may kindly be acknowledged.

Thanking you.

Yours truly
 For Prestige Estates Projects Ltd.,


 Stephen Daniel,
 Sr.VP-Projects



Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
 Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :

Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
 Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com



SIX MONTHLY MONITORING REPORT

(April 2016 - September 2016)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kañcheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.
Citi Towers, 7th Floor,
117, Thiagaraja Road, T-Nagar
Chennai - 600 017

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

December 2016

A handwritten signature in black ink, appearing to be 'A. M. M.', written over a horizontal line.



To,
 The Director
 Ministry of Environment, Forests and Climate Change (MoEF & CC)
 Regional Office (Southern Eastern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai – 600 034

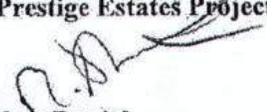
27th December 2016

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2016 to September 2016. The receipt of this report may kindly be acknowledged.

Thanking you.
 Yours truly
 For Prestige Estates Projects Ltd.,


 Stephen Daniel,
 Sr. VP-Projects

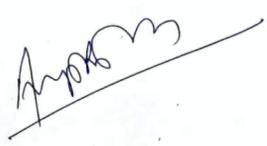
SP BUNDY INDL. ESTATE PROJECTS
 ET176327442IN
 Counter No:2, CP-Code:BNP
 To:MINISTRY OF ENVN, FO,MOEF
 NUNGAMBAKKAM, PIN:600034
 From:PRESTIGE BELLA VISTA, CH 600035
 Wt:265grams.
 Amt:34.00, 30/12/2016, 12:29
 Taxes:Rs.4.00<<Track on www.indiapost.gov.in

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
 Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :

Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
 Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com



SIX MONTHLY MONITORING REPORT

(October 2016 - March 2017)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.

Citi Towers, 7th Floor,

117, Thiagaraja Road, T-Nagar

Chennai - 600 017

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)

Regional Office (Southern Eastern Zone)

No.34, Cathedral Garden Road,

Nungambakkam, Chennai - 600 034

June 2017

A handwritten signature in black ink, appearing to be 'Anand M', written over a horizontal line.

SIX MONTHLY MONITORING REPORT

(April 2017 - September 2017)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.
Citi Towers, 7th Floor,
117, Thiagaraja Road, T-Nagar
Chennai - 600 017

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

December 2017

A handwritten signature in black ink, located at the bottom center of the page. The signature is stylized and appears to be a name followed by a flourish.



To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034

27th December 2017

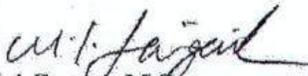
Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2017 – September 2017. The receipt of this report may kindly be acknowledged.

Thanking you,
Yours truly,

For Prestige Estates Projects Ltd.,


Jai Ganesh.M.S

VP-Business Operations

SP THYAGARAYANAGAR HD 600017
CGTN No: AAE30717002253TH
ET097236333TH
Counter No:1, OP-Code:APS
TOSMIN OF E/W FOREST,
NUNGAMBAKKAM, PIN:600034
From:PRESTIGE ESTATES PROJECTS . 600017
Wt:276grams, .29/12/2017 .18:43
Art:35.00EED(If not a holiday):00:00:00
.CGST @% 2.5 .SGST @% 2.50
<<Track on www.indiapost.gov.in>>

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :

Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com



SIX MONTHLY MONITORING REPORT

(October 2017 - March 2018)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.

Citi Towers, 7th Floor,

117, Thiagaraja Road, T-Nagar

Chennai - 600 017

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)

Regional Office (Southern Eastern Zone)

No.34, Cathedral Garden Road,

Nungambakkam, Chennai - 600 034

June 2018

A handwritten signature in black ink, located at the bottom right of the page. The signature is stylized and appears to be 'A. S. M.'.

SIX MONTHLY MONITORING REPORT

(April 2018 - September 2018)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.

Prestige Polygon, No. 471, Top Floor, Annasalai, Nandhanam,
Chennai - 600035

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)

Regional Office (Southern Eastern Zone)

No.34, Cathedral Garden Road,

Nungambakkam, Chennai - 600 034

December 2018

A handwritten signature in black ink, located at the bottom center of the page.

SIX MONTHLY MONITORING REPORT

(October 2018 - March 2019)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.

Prestige Polygon, No. 471, Top Floor, Annasalai, Nandhanam,
Chennai - 600035

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)

Regional Office (Southern Eastern Zone)

No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

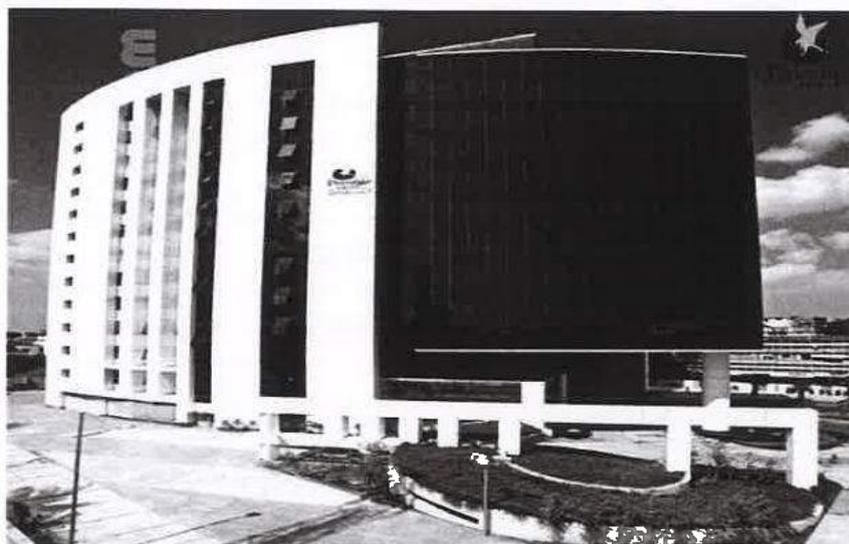
June 2019

A handwritten signature in black ink, appearing to be 'Anand M', written over a horizontal line.

SIX MONTHLY MONITORING REPORT

(April 2019 - September 2019)

Office Building "Prestige Palladium" at Greams Road, Nungambakkam Village
Egmore-Nungambakkam Taluk, Chennai District, Tamil Nadu



By

Prestige Estates Projects (P) Ltd.,
Prestige Polygon, No. 471, Top Floor, Annasalai, Nandhanam,
Chennai - 600035

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

December 2019

For PRESTIGE ESTATES PROJECTS LTD.


Authorised Signatory





30th December 2019

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.

Ref: Environmental Clearance. Lt. No. 21-354 / 2007-IA.III / dt. 07.01.2008.

We wish to inform you that we have obtained Environmental Clearance for Proposed Office Building entitled “Prestige Palladium” at Greams Road, Nungambakkam Village, Egmore-Nungambakkam Taluk, Chennai District, Tamil Nadu. As per the conditions stipulated in the environmental clearance, we are submitting herewith the Six Monthly Monitoring Report (soft copy) for the period of April 2019 – September 2019. The receipt of this report may kindly be acknowledged.

Thanking you.

Yours truly
 For **Prestige Estates Projects (P) Ltd.,**

Name: Nagaraj, C
 Designation: Sr. VP Business Operations
 Mobile No: 7338833155
 Landline No: 044 - 42924000
 Email ID: nagaraj.c@prestigeconstructions.com

**Prestige Estates Projects Ltd., Prestige Courtyards Marketing Office, Model School Extension Road, Sholinganallur
 Chennai – 600 119 Phone : +91 44 4292 4075 Email: pcysales@prestigeconstructions.com**

Corporate & Registered Office :

Prestige Estates Projects Ltd., Prestige Falcon Towers, No 19 Brunton Road, Bangalore - 560 025.
 Phone : +91 80 25591080 Fax : +91 80 25591945 E-mail : properties@prestigeconstructions.com www.prestigeconstructions.com
 CIN : L07010KA1997PLC022322

SIX MONTHLY MONITORING REPORT

(October 2019 – March 2020)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.

Prestige Polygon, No. 471, Top Floor, Annasalai, Nandhanam,
Chennai – 600035

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)

Regional Office (Southern Eastern Zone)

No.34, Cathedral Garden Road,

Nungambakkam, Chennai – 600 034

For PRESTIGE ESTATES PROJECTS LTD.

Authorised Signatory

June 2020



12th June, 2020

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance and directions published by Regional Office of MoEF&CC, Chennai, we are submitting herewith the Six Monthly Monitoring Report (soft copy) for the period of October 2019 – March 2020.

The receipt of this letter & report via email may kindly be acknowledged.

Thanking you.

Yours truly,
For Prestige Estates Projects Limited,


 Authorized Signatory

Name: C. Nagaraj

Designation: Sr.VP – Business Operations - TN

Mobile No: 7338833155

Landline No: 044 42924000

Email ID: nagaraj.c@prestigeconstructions.com

Enclosure: Six Monthly Monitoring Report (Soft Copy).

Prestige Estates Projects Ltd., Prestige Polygon, Top Floor #471, Anna Salai, Nandanam, Chennai – 600035.
 Phone : +91 44 42924000 Fax: +91 44 42924099

Corporate & Registered Office :
Prestige Estates Projects Ltd., Prestige Falcon Towers, No 19 Brunton Road, Bangalore - 560 025.
 Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com
 CIN : L07010KA1997PLC022322



SIX MONTHLY MONITORING REPORT

(April 2020 - September 2020)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.

Prestige Polygon, No. 471, Top Floor, Annasalai, Nandhanam,
Chennai - 600035

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)

Regional Office (Southern Eastern Zone)

No.34, Cathedral Garden Road,

Nungambakkam, Chennai - 600 034

December 2020





18.01.2021

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF& CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.

Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance and directions published by Regional Office of MoEF&CC, Chennai, we are submitting herewith the Six Monthly Monitoring Report (soft copy) for the period of April 2020 – September 2020.

The receipt of this letter & report via email may kindly be acknowledged.

Thanking you.

Yours truly

For **Prestige Estates Projects Ltd.,**

Name: C. Nagaraj

Designation: Sr.VP. Head - Business Operations - TN

Mobile No: 7338833155

Landline No: 044 42924000

Email ID: nagaraj.c@prestigeconstructions.com

Enclosure: Six Monthly Monitoring Report (Soft Copy).

Prestige Estates Projects Ltd., Prestige Polygon, Top Floor #47 i, Anna Salai, Nandanam, Chennai – 600035.
 Phone : +91 44 42924000 Fax: +91 44 42924099

Corporate & Registered Office :
Prestige Estates Projects Ltd., Prestige Falcon Towers, No 19 Brunton Road, Bangalore - 560 025
 Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com
 CIN : L07010KA1997PLC022322

SIX MONTHLY MONITORING REPORT

(October 2020 - March 2021)

Residential Complex at S. F.No.1/1,1/2,2,3/1,3/2,3/3,5/1,8/2A,50/1A,50/2,50/3 etc
of Ayyappanathangal Village, Sriperumbudhur Taluk, Kanchipuram District By
M/s. Prestige Estates Projects Pvt. Ltd.



By

M/s.Prestige Estates Projects Pvt. Ltd.

Prestige Polygon, No. 471, Top Floor, Annasalai, Nandhanam,
Chennai - 600 0035

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF&CC)

Regional Office (Southern Eastern Zone)

No.34, Cathedral Garden Road,

Nungambakkam, Chennai - 600 034

June 2021



COPY OF FIRST APPEAL

[Handwritten signature]

Online RTI Appeal Form Details

RTI Appeal Details :-

RTI Appeal Registration number	ROSEZ/A/E/21/00006
Public Authority	Regional Office, South- Eastern Zone, Chennai (Ministry of Environment, Forest & Climate Control)

Personal Details of Appellant:-

Request Registration Number	ROSEZ/R/E/21/00037
Request Registration Date	21/07/2021
Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthangal,, Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Appeal Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No
Ground For Appeal	Provided Incomplete,Misleading or False Information
CPIO of Public Authority approached	Sundar Ramanathan
CPIO's Order/Decision Number	Details not provided
CPIO's Order/Decision Date	

(Description of Information sought (upto 500 characters))

<p>Prayer or Relief Sought</p> <p>I registered a request online with registration No. OSEZ/R/E/21/00037 dated 21-07-2021 seeking reply to two queries. But, 1. PIO failed to furnish email copies with covering letter of all six monthly compliance reports. 2.The proof of receipt of the hard copy of the compliance report in the MOEF&CC RO SEZ in the form of the Diary number and date of receipt with Office seal is missing in all scanned copies of the six monthly compliance reports. PIO furnished soft copy of Compliance report for December 2019 of "Prestige Palladium ", not that of "Prestige Bella Vista".. I humbly request to furnish the email copies with covering letter of all Six-monthly compliance reports submitted by M/s Prestige Estate Projects Ltd from December 2014 to June 2021. I also request to furnish scanned hard copies all Six-monthly compliance reports received from Dec 2014 to June 2021 with proof of receipt in the Office in the form of Diary Number and date with Office Seal(preferably stored in CD/DVD).</p>
<p>Supporting document (only pdf upto 1 MB)</p> 

Print

Close



To

Appellate Authority
Shri Hemanth Kumar,
Deputy Director General of Forests(Central)
Integrate Regional Office, MOEF&CC, 1st floor,
Additional Office Block for GPOA, Shastri Bhavan
Haddows Road, Nungambakkam, Chennai-600006

04/09/2021
 Ayyappanthangal

Sub: Grievance against PIO, MOEF&CC under section 19(1) of RTI Act 2005 for not furnishing correct information.

Ref: RTI registration No. ROSEZ/R/E/21/00037 dated 21/07/2021 & letter No. A. 14033/RTI-42/ROSEZ/CHN/2021-22/794 dated 27/8/2021.

Respected Sir,

I, Dr. Anupkrishnan. V, aged 57yrs, s/o Late K. Viswanathamemnon, residing at Flat no. 7173, Prestige Bella Vista, Ayyappanthangal, Chennai-600056, am lodging this grievance letter against CPIO, Dr. K.G.Prijilal, under section 19(1) of RTI Act 2005 for furnishing incomplete and misleading reply and tampered documents in response to my RTI application seeking information dated 21/07/2021.

I registered a request with MOEFCC RO(SEZ) online with **registration No. ROSEZ/R/E/21/00037** dated 21-07-2021 seeking reply to two queries.

1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from October 2012 to December 2016 to the respective office of the MOEF&CC in hard copies as well as by email.

2. Please send me the soft copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016 with covering email from the project proponent by registered post (preferably stored in CD/DVD).

I further emailed to the CPIO in his email "mtkaruppiyah@gmail.com" on 23-07-2021 to send me the soft copy in CD/DVD of the full monitoring report from 2014 to 2020 with covering email submitted by M/s Prestige Estate Projects Ltd by registered post.

The CPIO answered in his letter F. No. A. 14033/RTI-42/ROSEZ/CHN/2021-22/727 dated 12/08/2021 that the requisite information in respect of the above RTI application comprising of 104 pages of the soft copies are readily available and 218 pages needs to be scanned and thus it is requested that an

amount of Rs.2280/- (rupees two thousand two hundred and eighty only) towards scanning charges @ Rs.10/- per page for 218 pages and CD & postal charges (Rs.100/-) be deposited. I paid the required amount online on 13/08/2021 successfully. The CPIO furnished the documents in CD along with covering letter F. No. A. 14033/RTI-42/ROSEZ/CHN/2021-22/794 dated 27/8/2021.

CPIO provided soft copies of Six monthly reports submitted by M/s. Prestige Estate Projects Ltd from December 2014 to June 2021. But,

- 1. PIO failed to furnish email copies with covering letter of all six monthly compliance reports.**
- 2. The proof of receipt of the hard copy of the compliance report in the MOEF&CC RO SEZ in the form of the Diary number and date of receipt with Office seal is missing in all scanned copies of the six monthly compliance reports without which the authenticity of the reports can't be ascertained.**
- 3. PIO furnished soft copy of Compliance report for December 2019 (April 2019 -September 2019) of "Prestige Palladium ", not that of "Prestige Bella Vista". I did not request compliance reports of Prestige Palladium.**

I humbly request you to furnish the email copies with covering letter of all Six-monthly compliance reports submitted by M/s Prestige Estate Projects Ltd from December 2014 to June 2021. I also request you to furnish scanned hard copies all Six-monthly compliance reports received in MOEF&CC RO SEZ from Dec 2014 to June 2021 with proof of receipt in the Office in the form of Diary Number and date with Office Seal (preferably stored in CD/DVD).

Please oblige,

Yours faithfully,



Dr. Anupkrishnan. V

Flat No. 7173, Tower 7,

Prestige Bella Vista, Ayyappanthangal,

Mount Poonamallee Road, Kanchipuram District

PIN: 600056, Cell: 9447527579





ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

RTI query with reg no. ROSEZ/R/E/21/00037 dated 21/07/21.

ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>
 To: "mtkaruppiah@gmail.com" <mtkaruppiah@gmail.com>

Fri, Jul 23, 2021 at 1:46 PM

Respected sir,

I would like to inform you that the Director of MOEF&CC, Dr. Kaliaperumal has filed a report in NGT recently affirming that Presige Estate Projects Ltd has been filing six monthly monitoring report from June 2014 till September 2020 to office of MOEFCC SEZ Chennai. He accepted the copy of the acknowledgement produced by PEPL as proof of the submission of the half yearly report with MOEF&CC.

This report contradicts your earlier reply to my RTI application with registration no.ROSEZ/R/E/20/00034 dated 28/04/2020. May be, Dr. Kaliaperumal was not aware that you had already sent me a reply stating that PEPL didn't submit six monthly report from 2012 to 2016. You confirmed your stand in your reply letter to my RTI query no.ROSEZ/R/T/20/00006 dated 20/05/2020. (Transferred from Bangalore Regional Office with no. ROBAN/R/E/20/00026 dated 19/05/2020).

My second query in the application was "Please let me know if Prestige Bella Vista residential project has been regularly sending half yearly compliance report from 2012 to 2020."

Your answer was, " Point No.(ii): Received half-yearly compliance report only from December, 2016 onwards."

My third query was, "Please let me know which all years Prestige Bella Vista Project defaulted to send compliance report."

Your answer was, "Point No.(iii): Compliance report for the period 2012 to June 2016 is not available in this office."

My fourth query was, "Please send me copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2020. Please let me know the fee so that I can remit the amount on time."

Your answer was, "Point No.(iv): As per the input received, half-yearly compliance report is available with the referred dates as under:

27/12/2016 ---- 48 pages
 21/06/2017 ---- 35 pages
 27/12/2017 ---- 42 pages
 20/6/2018 ---- 42 pages
 31/12/2018 ---- 43 pages
 27/6/2019 ---- 45 pages"

I repeated the same query with Bangalore regional Office of MOEF&CC with the RTI registration no. ROBAN/R/E/20/00026 dated 19/05/20. Bangalore office redirected the RTI application to you on 20/05/20 with new registration no.ROSEZ/R/T/20/00006. You have sent me a stern warning via reply sent by post vide letter No. A.14033/RTI-18/ROSEZ/CHN/2020-21/ dated 27/05/2020 confirming your earlier reply.

I have now sent you an RTI application with reg. No. ROSEZ/R/E/21/00037 dated 21/07/21 repeating the same query whether the PP of Prestige Bella Vista has been sending six monthly compliance report to MOEF&CC from 2012 to December 2016 . I believe that the copy of the acknowledgement produced by PEPL as the proof of submission of the half yearly report with MOEF&CC is not genuine.

Please give me a reply at the earliest. Also, please send me soft copy in CD/DVD of the full monitoring report from 2014 to 2020 with covering email submitted by M/s Prestige Estate Projects Ltd by registered post.

Please let me know the fees so that I can pay the amount on time.

Thanking you,

Yours faithfully,

S/d

Dr.Anupkrishnan.V



ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

RTI query with registration no. ROSEZ/R/E/21/00037 dated 21/07/2021 - email copy with covering letter missing

M.THALAMADAI KARUPPIAH <mtkaruppiah@gmail.com>
To: Prijilal KG <prijilal.kg@gmail.com>, Kaliya Perumal <kaliyaperumal1962@gmail.com>
Cc: anupkrishnanviswanath@gmail.com

Mon, Aug 30, 2021 at 1:08 PM

----- Forwarded message -----

From: **ANUPKRISHNAN VISWANATH** <anupkrishnanviswanath@gmail.com>
Date: Sat, Aug 28, 2021 at 9:09 PM
Subject: RTI query with registration no. ROSEZ/R/E/21/00037 dated 21/07/2021 - email copy with covering letter missing
To: <mtkaruppiah@gmail.com>

Respected sir,

I got the CD containing scanned soft copies of the 6 monthly compliance reports of Prestige Bella Vista Project starting from December 2014 to June 2021 from CPIO, Dr. K.G. Prijilal today. But some vital details are missing in the documents. I will enumerate them below.

1. The covering email addressed to the Director of MOEF&CC is missing in all the six monthly reports. As per para 13 of the Part B- General Conditions of the Environmental Clearance Letter, the Project Proponent shall submit the six monthly reports in both hard copies as well as by email to the respective regional office of the MoEF . I requested the email copies of all six monthly compliance reports.
2. The proof of receipt of the hard copy of the compliance report in the form of the Diary number and date of receipt with Office seal of MoEF&CC is missing in all scanned copies of the six monthly compliance reports without which the authenticity of the reports can't be ascertained.
3. Compliance report for December 2019 (April 2019 -September 2019) in the CD actually belongs to "Prestige Palladium ", not that of "Prestige Bella Vista". I did not request compliance reports of Prestige Palladium. I seriously doubt that the complete 6 monthly compliance report is prepared by officials of Prestige Estate Projects Ltd and sent across to the Office of MOEF&CC.

I require these documents to file in NGT. I request you to send me the correct soft copy documents with covering email addressed to the Director of MOEF&CC. If I don't get the email soft copies of all six monthly compliance reports from December 2014 to June 2021 within 2 wks, I will have to appeal to the Appellate Authority.

Thanking you,

Yours faithfully,

s/d

Dr.Anupkrishnan.V



Reply

Forward

-

ORDER OF FAA

A handwritten signature in black ink, appearing to be "A. M. M.", is written over a horizontal line.



सत्यमेव जयते

भारत सरकार
GOVERNMENT OF INDIA

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE

Integrated Regional Office, Chennai,
1st floor, Additional Office Block for GPOA, Shastri Bhawan, Haddows Road,
Nungambakkam, Chennai - 600006, Tel.No.044-2822 2325, Fax 28252536
E.Mail: roefccc@gmail.com / roefccc1@gmail.com



54

F.No.A.14033/RTI-Appeal-08/ROSEZ/CHN/21-22/893
Dated: 22nd September, 2021

RTI First Appeal dated 09.08.2021 of Shri. Anupkrishnan Viswanathamennon, Flat 7173, Tower 7, Prestige Bella Vista, Ayyappanthangal, Mount Poonamallee Road. Pin - 600 056, TN.

First Appellate Authority has examined the records below :-

The Appellant Shri. Anupkrishnan Viswanathamennon, vide his online RTI application dated 21.07.2021 sought information under section 5(4) & 5(5) of the RTI Act 2005. On receipt of the RTI application, the matter was referred to the Officers concerned in the Environment Wing of this Office with a request to provide requisite information. The Officer concerned informed that the requisite information comprising 104 pages of the soft copies are readily available and 218 pages needs to be scanned and thus it was requested that an amount of Rs. 2280/- towards scanning charges @ Rs. 10/- per page for 218 pages and CD and postal charge (Rs.100/-) be deposited. On receipt of the above amount the information was supplied to the appellant vide Lr. No. F. No.A.14033/RTI-42/ROSEZ/CHN/2021-22/794 Dt. 27.08.2021.

Aggrieved with the above reply of CPIO, Shri. Anupkrishnan Viswanathamennon submitted his Appeal dated 04.09.2021 through on-line.

Decision of the First Appellate Authority

The Appellate Authority has reviewed the RTI application dated 21.07.2021, RTI reply dated 12.08.2021 & 27.08.2021 and RTI Appeal dated 04.09.2021. After perusal of the above records the information as desired by you is once again sent to you. The appeal stands disposed of, accordingly.

(R.Hemanth Kumar)

Deputy DGF (Central) & First Appellate Authority

Enclosed: as above

To Appellant - Shri. Sandeep Khurana, 107, Primrose tower, Serene County Telecom Nagar, Gachibowli, Hyderabad - 500 032. (Mobile: 770257726, E-mail: khurana.sandeep@gmail.com).

Copy to - Dr. K.G. Prijilal, Research Officer & CPIO, IRO, Chennai.

O/C

[Handwritten Signature]

RECEIVED 22/09/2021



सत्यमेव जयते

भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE
Integrated Regional Office, Chennai,
1st floor, Additional Office Block for GPOA, Shastri Bhawan, Haddows Road,
Nungambakkam, Chennai - 600006, Tel.No.044-2822 2325, Fax 28252536
E.Mail: roefccc@gmail.com / roefccc1@gmail.com



55

F.No.A.14033/RTI-Appeal-08/ROSEZ/CHN/21-22/893
Dated: 22nd September, 2021

RTI First Appeal dated 09.08.2021 of Shri. Anupkrishnan Viswanathamennon, Flat 7173, Tower 7, Prestige Bella Vista, Ayyappanthangal, Mount Poonamallee Road, Pin - 600 056, TN.

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Aggrieved with the above reply of CPIO, Shri. Anupkrishnan Viswanathamennon submitted his Appeal dated 04.09.2021 through on-line.

Decision of the First Appellate Authority

The Appellate Authority has reviewed the RTI application dated 21.07.2021, RTI reply dated 12.08.2021 & 27.08.2021 and RTI Appeal dated 04.09.2021. After perusal of the above records the information as desired by you is once again sent to you. The appeal stands disposed of, accordingly.

(R.Hemanth Kumar)

Deputy DGF (Central) & First Appellate Authority

Enclosed: as above

To Appellant - Shri. Anupkrishnan Viswanathamennon, Flat 7173, Tower-7, PRESTIGE BELLA VISTA, Ayyappanthangal, Mount (Mobile: 944 7527519 E-mail: anupkrishnanviswanath@gmail.com) Poonamallee Road 600056

Copy to - Dr. K.G. Prijilal, Research Officer & CPIO, IRO, Chennai.

O/C

[Handwritten signature]

RECEIVED 2021 SEP 21

Diary No of the receipt of six monthly compliance

Year	Diary No. and date/email date	Form of Receipt	Enclosure
December 2014	Dy. No. 502 dt. 24.12.2014	Received by hand	Covering letter with receipt of acknowledgement and copy of diary register. Annexure A
June 2015	Could not trace	Received by hand	Covering letter with receipt of acknowledgement. Annexure B
December 2015	Could not trace	Received by hand	Covering letter with receipt of acknowledgement. Annexure C
June 2016	Dy. No. 2721 dt. 27.07.2016	Received by hand	Copy of Diary register is enclosed the covering letter could not be traced. Annexure D
December 2016	Dy. No. 0105 dt. 03.01.2017	Received by Post	Covering letter with receipt of acknowledgement. Annexure E
June 2017	Dy. No. 3560 dt. 03.07.2017	Received by Post	Covering letter with receipt of acknowledgement. Annexure F
December 2017	Dy. No. 0043 dt. 01.01.2018	Received by Post	Covering letter with receipt of acknowledgement. Annexure G
June 2018	Dy. No. 3436 dt. 04.07.2018	Received by Post	Covering letter with receipt of acknowledgement. Annexure H
December 2018	Dy. No.0205 dt. 10.01.2019	Received by Post	Covering letter with receipt of acknowledgement. Annexure I
June 2019	Dy. No. 3370 dt. 03.07.2019	Received by Post	Covering letter with receipt of acknowledgement. Annexure J
December 2019	Email dt. 31.12.2019	Received by email	Email enclosed with copy of compliance report. Annexure K
June 2020	Email dt. 12.06.2020	Received by email	Email enclosed with copy of compliance report. Annexure L
December 2020	Email dt. 28.01.2021	Received by email	Email enclosed with copy of compliance report. Annexure M
June 2021	Email dt. 30.06.2021	Received by email	Email enclosed with copy of compliance report. Annexure N

Note : For the compliance reports from December, 2019 to June, 2021 it is pertinent to note that the above compliance reports are received by email hence no diary no is given as it is stored in soft copy.

O/C

[Handwritten Signature]

Annexure



Date: 17.12.2014

To,
 The Director
 Ministry of Environment and Forests
 Regional Office (Southern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai - 600 034

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the environmental clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2014 to September 2014. The receipt of this report may kindly be acknowledged.

Thanking you,
 Yours truly,

For Prestige Estates Projects Pvt. Ltd.,

Stephen Daniel,
 Head Business Operations-Tamil Nadu



*Received
 By: [Signature]
 24.12.14*

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD)

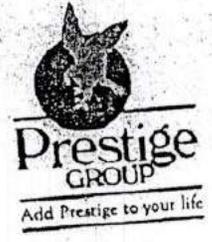
Prestige Estates Projects Ltd., Citi Towers, 7th Floor, 117, Thiagaraja Road, T. Nagar, Chennai - 600 017
 Phone : +91 44 28154088, 28154090 Fax : +91 44 28154089

Corporate & Registered Office :
 Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
 Phone : +91 80 25591080 Fax : +91 80 25591945 E-mail : properties@vsnl.com www.prestigeconstructions.com

Sl. No.	DATE	LR No. & DATE	ADDRESS	SUBJECT	STATUS
497	23-12-14	nil - 19-12-14	Dr. B. NARAYAN DGM - Anna Nagar Prestige Pvt. Ltd. Anna Nagar, Chennai	Submission of 6 monthly report for the 1st + Comm. samples at Pillayar Kovil St., Anna Nagar Chennai	Dr. CAP
498	24-12-14	NAC/MNC/192/57/ 724 - 18-12-14	Manager (Pipes) MNC Inds. Ltd. Mottokali Hill, Mullurupatti (T), TN	Submission of 6 monthly reports (3000 - nu. 14) - Sundarabali line. State Road - Mine Code 528/32 MCA Ball	Domestic
499	"	do - 724 18-12-14	do	do - Mine Code 528/32 APR 14025	Domestic
500	"	do - 724 18-12-14	do	do - Mine Code 528/32 APR 14035	Domestic
501	"	nil - 17-12-14	Dr. Stephen David Hess Road, Anna Nagar Prestige Group Pillayar, Chennai	Submission of 6 monthly report for the 1st + Comm. samples at Anna Nagar (Kovil) Vill., Kovil St., TN	Dr. CAP
502	"	nil - 24-12-2014	do	do - Protocol to Book Prestige Polygon Mysore Vill. Anna Nagar, Geyser Road, Chennai	Dr. CAP
503	"	nil - 24-12-14	do	do - Proposed Office Aldy. - Prestige Parkside at Green Road, Varpambakkam Vill. Chennai	Dr. CAP
504	26-12-14	Reg: 1506/100/100/ 2014 - 22-12-14	Dr. Gov. Sankaranarayanan Prestige Cement & Glass	Submission of CR - 1st - 1st - 1st	Dr. CAP

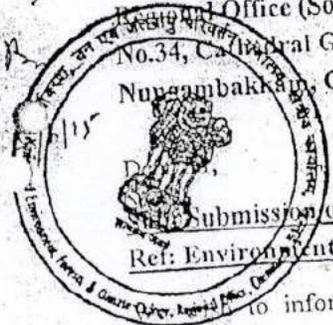
Amrutha

Annexure - B



June 03, 2015

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Central Garden Road,
Nungambakki, Chennai - 600 034



Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-L/III dt: 16.10.2012.

to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the environmental clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2014 to March 2015. The receipt of this report may kindly be acknowledged.

Thanking you,
Yours truly,
For Prestige Estates Projects Ltd.,

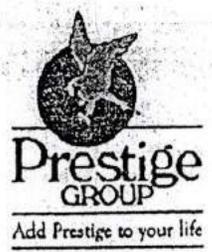
Stephen Daniel,
Sr. VP-Projects



Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Prestige Estates Projects Ltd., Top floor, Prestige Polygon, No.471, Anna Salai, Nandanam, Chennai 600035.
Phone : +91 44 42924000 Fax : +91 44 42924099
Corporate & Registered Office :
Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com

Annexure - C



December 03, 2015

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

Recy.
Bm
16-12-15

Dear Sir,

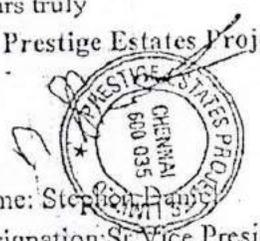
Sub: Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-JA,III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the environmental clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2015 to September 2015. The receipt of this report may kindly be acknowledged.

Thanking you.

Yours truly
For Prestige Estates Projects Pvt. Ltd.,

Name: Stephen
Designation: Sr. Vice President
Mobile No: 9940017308
Landline No: 044-42924000
Email ID: stephen@prestigeconstructions.com



Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai - 600035
Tel: +91 44 42924000 Fax: +91 44 42924099

Corporate & Registered Office :
Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
Phone: +91 80 25591080 Fax: +91 80 25591945 www.prestigeconstructions.com

Signature

Annexure - D



To,
 The Director
 Ministry of Environment, Forests and Climate Change (MoEF & CC)
 Regional Office (Southern Eastern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai - 600 034

Date: 23.07.2016

Dear Sir,

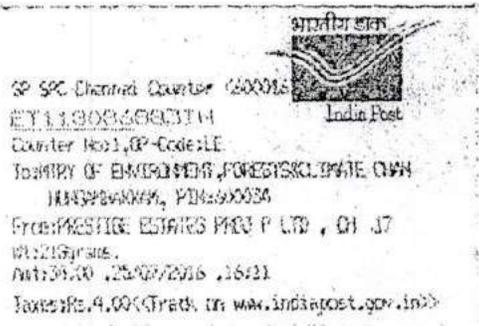
Sub: Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-JA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2015 to March 2016. The receipt of this report may kindly be acknowledged.

Thanking you.

Yours truly
 For Prestige Estates Projects Ltd.,

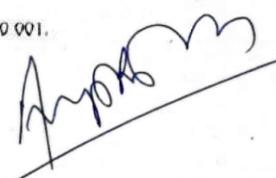

 Stephen Daniel,
 Sr.VP-Projects



Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD)

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai - 600035
 Tel: +91 44 42924000 Fax: +91 44 42924099

Corporate & Registered Office:
 Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
 Phone: +91 80 25591080 Fax: +91 80 25591945 www.prestigeconstructions.com



आवती रजिस्टर
RECEIPT REGISTER

2721
21/7/16

Annexure-D

227

क्रम संख्या Sl. No.	प्राप्त कागज की संख्या और तारीख Number and date of document received		कहां से आया From whom received	किस अनुभाग को भेजा गया Section to which sent	कफियत Remarks
	संख्या Number	तारीख Date			
2720 24/7/16	-	21/07/16	Req. for Compliance Certificate for Navin Spring Field. J.P. E.C. No. SEIAA/ TN/F.1643/EC 4(a)/260/ dt. 21.03.14 SEIAA/ TN/F.401/EC/8(a)/167/260 dt. 04.6.13. From: Ashwin Apartments, West Mankombu, ch-33.		D.P. CRP
2721 21/7/16	-	23/7/16	Submission of six monthly Monitoring Report From: Stephen Daniel, Srup Anasalai, Nandambur		D.P. CRP
2722 21/7/16	-	22/7/16	Request for Certified Copy of CR in respect of mine leased to Smt. A. Suresh Devi Anandicut Dist. Ap. From: H.P. Satap Rao, Mankombu N.P. ch-33		D.P. CRP
2723 21/7/16	-	24/6/16	Submission of Environmental Impact Assessment Report		

[Handwritten signature]

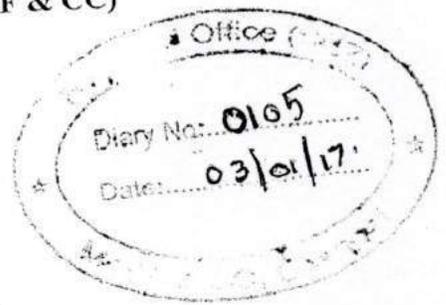
Annexure-5



Amyler J. Jeyaraj
 Jeyaraj
 SO/AF&A (Rev.)

27th December 2016

To,
 The Director
 Ministry of Environment, Forests and Climate Change (MoEF & CC)
 Regional Office (Southern Eastern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai - 600 034



Dear Sir,

Sub: Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2016 to September 2016. The receipt of this report may kindly be acknowledged.

Thanking you.
 Yours truly
 For Prestige Estates Projects Ltd.,

Stephen Daniel,
 Sr. VP-Projects

7/1/17

Dec-16

39 page

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Amr...-E



27th December 2016

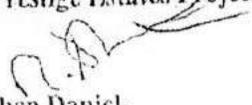
To,
 The Director
 Ministry of Environment, Forests and Climate Change (MoEF & CC)
 Regional Office (Southern Eastern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai – 600 034

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-JA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2016 to September 2016. The receipt of this report may kindly be acknowledged.

Thanking you,
 Yours truly
 For Prestige Estates Projects Ltd.,


 Stephen Daniel,
 Sr. VP-Projects

EP QUINCY INCL. ESTATE PROJECTS
 ET 1763274421N
 Counter No:2, OP-Code:BNP
 To:MINISTRY OF ENV, FO, MOEF
 NUNGAMBAKKAM, PIN:600034
 From:PRESTIGE BELLA VISTA, CH 600035
 Wt:265grams.
 Amt:34.00, 30/12/2016, 12:29
 Taxes:Rs.4.00<<Track on www.indiapost.gov.in

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No. 471, Anna Salai, Nandanam, Chennai - 600035
 Tel: +91 44 42924000 Fax: +91 44 42924099

Corporate & Registered Office :
 Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
 Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com



1 (S) H

keerapuram



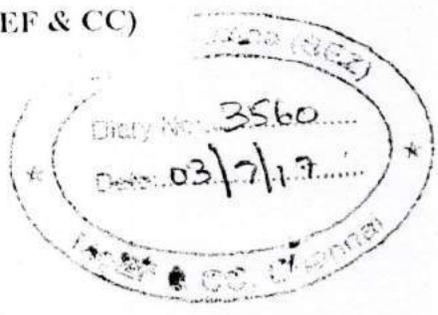
Annexure-F

Accepted
 S. CA
 20/06/17
 (R.V.)

Handwritten signature/initials

Date: 21.06.2017

To,
 The Director
 Ministry of Environment, Forests and Climate Change (MoEF & CC)
 Regional Office (Southern Eastern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai - 600 034



Dear Sir,

Sub: Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2016 - March 2017. The receipt of this report may kindly be acknowledged.

Thanking you.
 Yours truly

For Prestige Estates Projects Ltd.,

Stephen Daniel,
 Head Business Operations-TN

Handwritten: NPPIL 4/7

Handwritten: June-2017 Page 34

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Handwritten: 9600125474

Annexure F



To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

Date: 21.06.2017

Dear Sir,

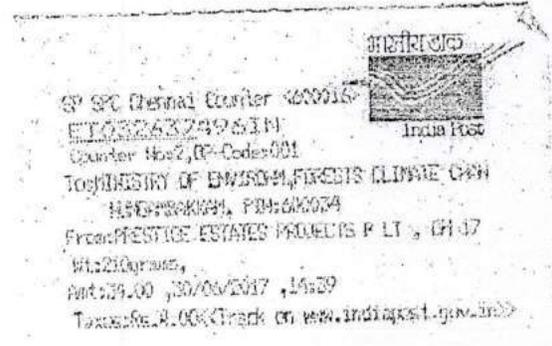
Sub: Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-JA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2016 - March 2017. The receipt of this report may kindly be acknowledged.

Thanking you.
Yours truly

For Prestige Estates Projects Ltd.,

Stephen Daniel,
Head Business Operations-TN



Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai - 600035
Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :
Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com

Annexure - G



To,
 The Director
 Ministry of Environment, Forests and Climate Change (MoEF & CC)
 Regional Office (Southern Eastern Zone)
 No.34, Cathedral Garden Road,
 Nungambakkam, Chennai - 600 034

Handwritten notes:
 3/1/18
 S/R
 S/R
 (R.V.)

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2017 - September 2017. The receipt of this report may kindly be acknowledged.

Thanking you,
 Yours truly,

Handwritten signature:
 NPPW
 3/1/18

For Prestige Estates Projects Ltd.,

Handwritten signature of Jai Ganesh.M.S
 Jai Ganesh.M.S
 VP-Business Operations

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Annexure 4



27th December 2017

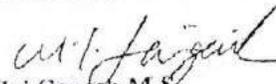
To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2017 -- September 2017. The receipt of this report may kindly be acknowledged.

Thanking you,
Yours truly,

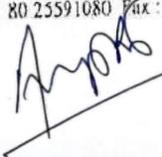
For Prestige Estates Projects Ltd.,

Jai Ganesh.M.S
VP-Business Operations

SP THIRUVANANTHAPURAM HO (600017)
GSTN No: AACT3671700225314
E T O 9 2 2 3 5 3 3 3 3 1 4
Counter Host: CP-Code: APS
TAXIN OF EW FOREST,
MADHAVAN, PIN:600034
From: PRESTIGE ESTATES PROJECTS , 600017
At: 27/12/2017 18:43
Amt: 25.00000 (if not a holiday): 00:00:00
COST @ 2.5 (SBI) @ 2.50
<<Track on www.indianpost.com.in>>

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD)

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai - 600035
Tel : +91 44 42924000 Fax : +91 44 42924099

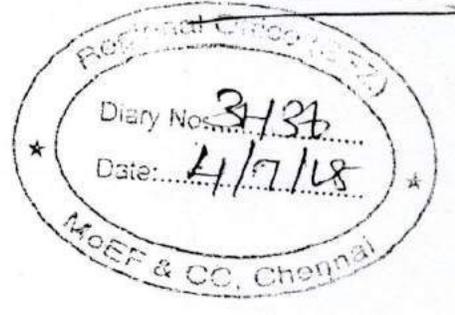
Corporate & Registered Office :
Prestige Estates Projects Ltd., "The Falcon House", No. 1, Main Guard Cross Road, Bangalore - 560 001,
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com



1 (3)
Kancheepuram



Annexure-H



To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034

20th June 2018

Dear Sir,

Handwritten notes:
R by 9/7/18
S/S SA
S/S ASST (SEZ)
C. R. S. S.
10/7/18

Sub: Submission of Six Monthly Monitoring Report – Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building “Prestige Bellavista” at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2017 – March 2018. The receipt of this report may kindly be acknowledged.

Thanking you.
Yours truly

For Prestige Estates Projects Ltd.,

M.S. Jai Ganesh
M.S.Jai Ganesh,
Head Business Operations-TN

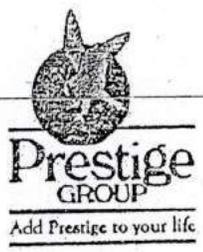
Handwritten notes:
NPPM
June - 2018
39 page

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Name: S. Balachandran
Designation: Senior Executive Maintenance
Mobile No: 9600125474
Landline No: 044-42924000
Email Id: Balachandran@prestigeconstructions.com

change

Annexure H



20th June 2018

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report - Rcgd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

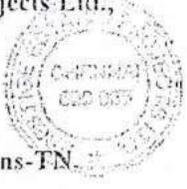
We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building "Prestige Bellavista" at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2017 - March 2018. The receipt of this report may kindly be acknowledged.

Thanking you.
Yours truly

For Prestige Estates Projects Ltd.,

M.S. Jai Ganesh

M.S. Jai Ganesh,
Head Business Operations-FN



Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Name: S. Balachandran
Designation: Senior Executive Maintenance
Mobile No.: 9600125474
Landline No.: 044-42924000
Email Id.: Balachandran@prestigeconstructions.co.in

*S. Balachandran
20/06/2018*

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai - 600035
Tel: +91 44 42924000 Fax: +91 44 42924099

Corporate & Registered Office:
Prestige Estates Projects Ltd., "The Falcon House", No. 1, Main Guard Cross Road, Bangalore - 560 001.
Phone: +91 80 25591080 Fax: +91 80 25591945 www.prestigeconstructions.com

[Handwritten signature]



Annexure - I



To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

2/10/11
 For copy
 Alex (G...)
 K. P. C.
 31/1/19

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report - Regd.

Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2018 - September 2018. The receipt of this report may kindly be acknowledged.

Thanking you.

Yours truly

For **Prestige Estates Projects Ltd.,**

Authorised Signatory

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Dec-2018
 43 pages

Annexure I



31st December 2018

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600 034

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report - Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2018 - September 2018. The receipt of this report may kindly be acknowledged.

Thanking you,
Yours truly
For Prestige Estates Projects Ltd.,

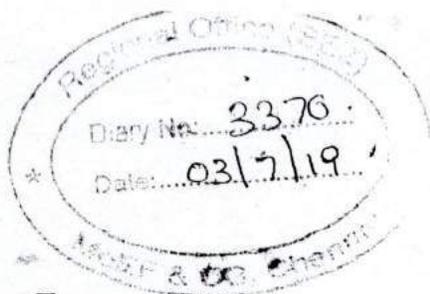
Authorized Signatory

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

ET18309221M 198:688118
SP THYAGARAJAN H.O
Counter No:2,07/01/2018
To:MINISTRY OF E.FORESTS & CLIMATE
FH:600034, Nungambakkam RD
From:PRESTIGE ES.PROJECTS LTD
VL:240000
Amt:35,480(Cash) Tax:5.40
<Track on www.indianpost.gov.in>
Qid:1 1900 236 6883

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai - 600035
Tel: +91 44 42924000 Fax: +91 44 42924099

Corporate & Registered Office:
Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
Phone: +91 80 25591080 Fax: +91 80 25591945 www.prestigeconstructions.com



2. June 2019

Dr. C.K.P

Annexure J

27th June, 2019

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034

27/6/19

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2018 – March 2019. The receipt of this report may kindly be acknowledged.

Thanking you,
 Yours truly,
 For **Prestige Estates Projects Ltd.,**

Authorized Signatory
 Name: Nagaraj. C
 Designation: Sr. VP Business Operations
 Mobile No: 7338833155
 Landline No: 044 - 42924000
 Email ID: nagaraj.c@prestigeconstructions.com

Six Monthly compliance Report uploaded on 28/8/19

28/8/19

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

June-19
43 pages

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
 Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :

Prestige Estates Projects Ltd 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.

Email

Annexure - K
EC COMPLIANCE**Prestige Estate Projects- Six Monthly Compliance Report – December 2019.**

From : balachandran@prestigeconstructions.co.in
Subject : Prestige Estate Projects- Six Monthly Compliance Report
 – December 2019.

Tue, Dec 31, 2019 11:10 AM
 2 attachments

To : EC COMPLIANCE <ecompliance-tn@gov.in>

Cc : ravichandran@prestigeconstructions.co.in,
 veerasigamani@prestigeconstructions.co.in

Dear Sir / Madam,

As stipulated in the conditions of Environmental Clearance for our development we are submitting the Six monthly Compliance Report for the month of December 2019. In this regard, Please find the enclosed Covering Letter and Six Monthly Report for your kind perusal.

Regards

Balachandran

Asst. Manager – Electrical

PPMSC

Mobile #900125474

— bellavista fin_Compressed.pdf
 2 MB

— Bellavista_MOEF_COVERING LETTER & REPORT.pdf
 1 MB

From : balachandran@prestigeconstructions.co.in
Subject : Prestige Estate Projects- Six Monthly Compliance Report
 – December 2019.

Tue, Dec 31, 2019 11:10 AM
 2 attachments

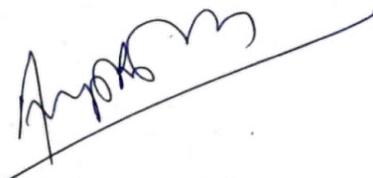
To : EC COMPLIANCE <ecompliance-tn@gov.in>

Cc : ravichandran@prestigeconstructions.co.in,
 veerasigamani@prestigeconstructions.co.in

Dear Sir / Madam,

 **cybertowerfin_Compressed.pdf**
3 MB

 **CY_MOEF_COVERING LETTER & REPORT.pdf**
1 MB



Email

EC COMPLIANCE

Prestige Bellavista_Submission of Six Monthly Compliance Report (April 2020 to Sep 2020)_rev

Annexure - M

Thu, Jan 28, 2021 03:21 PM

2 attachments

From : balachandran@prestigeconstructions.co.in
Subject : Prestige Bellavista_Submission of Six Monthly Compliance Report (April 2020 to Sep 2020)_rev

To : EC COMPLIANCE <ecompliance-tn@gov.in>

Cc : ravichandran@prestigeconstructions.co.in, sakthivel t <sakthivel.t@prestigeconstructions.com>, veerasigamani@prestigeconstructions.co.in, nagaraj c <nagaraj.c@prestigeconstructions.com>, pc2@ecoservices.in

Dear Sir / Madam,

Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance and directions published by Regional Office of MoEF&CC, Chennai, we are submitting herewith the Six Monthly Monitoring Report (soft copy) for the period of April 2020 – September 2020.

The receipt of this report via email may kindly be acknowledged.

Regards

Balachandran S
 Asst. Manager – Electrical
 PPMS – Chennai
 Mobile Number # 9600125474

— **Test report_bella vista.pdf**
 9 MB

— **Six Month Mointering Report.pdf**
 802 KB



Email

EC COMPLIANCE

REG: Prestige Estates Projects Ltd. (Prestige Bella Vista)- Six Monthly Compliance Report

Annexure-N

From : nagaraj c <nagaraj.c@prestigeconstructions.com>
Subject : REG: Prestige Estates Projects Ltd. (Prestige Bella Vista)- Six Monthly Compliance Report
To : EC COMPLIANCE <ecompliance-tn@gov.in>

Wed, Jun 30, 2021 01:05 PM
3 attachments

Dear Sir / Madam,

We wish to inform you that we have obtained Environmental Clearance for our Residential Building Complex "Prestige Bella Vista" at Ayyappanthangal Village, Sriperumbudhur Taluk, Kancheepuram District, Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (soft copy) for the period of October 2020 to March 2021. The receipt of this letter & report via email may kindly be acknowledged.
The receipt of this letter along with the above said report may kindly be acknowledged.

Regards
C. Nagaraj
Sr.VP – Bussiness Operations -TN

- MOEF &CC-Covering letter.pdf
64 KB
- Test Report.pdf
2 MB
- Six monthly monitoring report.pdf
1 MB

[Handwritten signature]

Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	ROSEZ/R/E/20/00034
Public Authority	Regional Office, South- Eastern Zone, Chennai (Ministry of Environment, Forest & Climate Control)

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthangal, , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

Description of Information Sought	
<p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about the residential complex Prestige Bella Vista at Ayyappanthangal, Chennai-56</p> <ol style="list-style-type: none"> 1. Please let me know whether certified copy of compliance report from MOEF&CC is mandatory for PRESTIGE BELLA VISTA RESIDENTIAL COMPLEX (with EIA clearance leer issued by MOEF&CC in Ref.F.No./SEIAA/FN/F430/ 2011- IA-III dated 16-10-2012) to obtain Completion Certificate from CMDA. 2. Please let me know if Prestige Bella vista residential project has been regularly sending half yearly compliance report from 2012 to 2020. 3. Please let me know which all years Prestige Bella Vista Project defaulted to send compliance report. 4. Please send me copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2020. Please let me know the fee so that I can remit the amount on time <p>Thanking You, Yours faithfully,</p> <p>Dr.Anupkrishnan.V</p>	
Concerned CPIO	Nodal Officer
Supporting document <i>(only pdf upto 1 MB)</i>	Supporting document not provided



सत्यमेव जयते

Select Language: English ▼

Public Authorities Available

RTI Online

Version 2.0

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Final Status of ROSEZ/R/E/20/00034

Applicant Name	ANUPKRISHNAN VISWANATHAMENON
Date of receipt	28/04/2020
Request Filed With	Regional Office, South- Eastern Zone, Chennai (Ministry of Environment, Forest & Climate Control)
Text of Application	<p>Respected Sir, I would like to obtain certain details in public domain about the residential complex Prestige Bella Vista at Ayyappanthangal, Chennai-56</p> <ol style="list-style-type: none"> 1. Please let me know whether certified copy of compliance report from MOEF&CC is mandatory for PRESTIGE BELLA VISTA RESIDENTIAL COMPLEX (with EIA clearance leer issued by MOEF&CC in Ref.F.No./SEIAA/FN/F430/ 2011- IA-III dated 16-10-2012) to obtain Completion Certificate from CMDA. 2. Please let me know if Prestige Bella vista residential project has been regularly sending half yearly compliance report from 2012 to 2020. 3. Please let me know which all years Prestige Bella Vista Project defaulted to send compliance report. 4. Please send me copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2020. Please let me know the fee so that I can remit the amount on time <p>Thanking You, Yours faithfully, Dr.Anupkrishnan.V</p>
Request document (if any)	document not provided
Status	RTI REQUEST RECEIVED as on 28/04/2020
Date of Action	28/04/2020
Print	

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ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

RTI application registration No. ROSEZ/R/E/20/00034 dated 28/04/2020 of Dr. Anupkrishnan V, seeking information under RTI Act, 2005 - regarding.

1 message

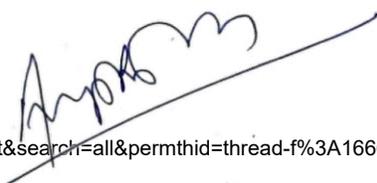
RO CHENNAI <roefccc1@gmail.com>
To: anupkrishnanviswanath@gmail.com

Sat, May 9, 2020 at 9:47 AM

Sir,

In response to your RTI application registration No. ROSEZ/R/E/20/00034 dated 28/04/2020, the reply along with the request for additional payment sought vide this Office letter No. A.14033/RTI-10/ROSEZ/CHN/2020-21 dated 09/05/2020 is enclosed herewith as an attachment for further necessary action at your end.

CPIO
Regional Office (SEZ),
MoEF&CC,
#34, HEPC Campus,
Cathedral Garden Road, Nungambakkam,
[Chennai-600 034](tel:600034).

 **10. Seeking adly payment- ANUPKRISHNAN VISWANATHAMENON.pdf**
81K

F. No. A.14033/RTI-10/ROSEZ/CHN/2020-21/
Government of India
Ministry of Environment, Forest & Climate Change
(Regional Office)

1st & 2nd Floor, HEPC Building,
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600034.
Ph: 044-28222325.
Date: 09/05/2020.

To

Dr. Anupkrishnan.V
Flat 7173, Tower 7, Prestige Bella Vista,
Ayyappanthangal,
Mount Poonamallee Road,
Tamilnadu – 600056
(Mob: 9447527579; E-mail: anupkrishnanviswanath@gmail.com).

Subject: RTI application registration No. ROSEZ/R/E/20/00034 dated 28/04/2020 of Dr. Anupkrishnan V, seeking information under RTI Act, 2005 - regarding.

Ref: RTI application registration No. ROSEZ/R/E/20/00034 dated 28/04/2020.

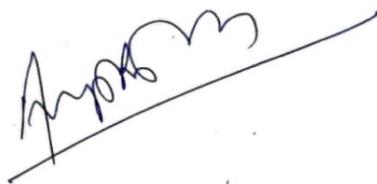
Sir,

Reference is invited to your the RTI application registration No. ROSEZ/R/E/20/00034 dated 28/04/2020 received in this Office through online RTI portal. On receipt of the above RTI application, the matter has been referred to the Officer concerned in the Environment Wing of this Office under section 5(4) & 5(5) of the Right to Information Act, 2005 with the request to provide requisite information, since the subject matter is not dealt by the undersigned. Accordingly, the Officer concerned made available the relevant input in respect of the above RTI application as under:

- Point No.(i): Requisite information is nil in this Office. Applicant may apply directly to the State Public Authority concerned.
- Point No.(ii): Received half-yearly compliance report only from December, 2016 onwards.
- Point No.(iii): Compliance report for the period 2012 to June 2016 is not available in this office.
- Point No.(iv): As per the input received, half-yearly compliance report is available with the referred dates as under:

27/12/2016 ---- 48 pages
21/06/2017 ---- 35 pages
27/12/2017 ---- 42 pages
20/6/2018 ---- 42 pages
31/12/2018 ---- 43 pages
27/6/2019 ---- 45 pages

2. Accordingly, the requisite information comprising of 255 pages are available in this Office and thus it is requested that an amount of Rs.560/- (rupees five hundred and sixty only) towards photo copying charges @ Rs. 2/- per page and postal charges (Rs.50/-) be deposited either by postal order or by demand draft drawn in favor of "The Cheque Drawing and Disbursing Officer, RO(SEZ), Chennai" **preferably within one month from the date of issue of this letter**. After the receipt of requisite amount and on resumption of routine Office work from the prevailing restrictions / lock-down imposed by Govt. of India due to COVID'19, the hard copy of the desired information would be supplied to you. Accordingly, the above RTI application is disposed of. Considering the prevailing restrictions / lock-down imposed by Govt. of India due to COVID'19, reply / this communication seeking additional payment is being sent to you through e-mail only.



3. The Appellate Authority for this matter is Shri. R. Hemanth Kumar, DDGF(Central), Ministry of Environment, Forest & Climate Change, Regional Office, 1st & 2nd Floor, HEPC Building, No. 34, Cathedral Garden Road, Nungambakkam, Chennai – 600034.

Yours Sincerely,



(Dr. M.T. Karupiah)
Scientist - D & CPIO





सत्यमेव जयते

Select Language: English ▼

Public Authorities Available

RTI Online

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Final Status of ROSEZ/R/E/20/00034

Applicant Name	ANUPKRISHNAN VISWANATHAMENON
Date of receipt	28/04/2020
Request Filed With	Regional Office, South- Eastern Zone, Chennai (Ministry of Environment, Forest & Climate Control)
Text of Application	<p>Respected Sir, I would like to obtain certain details in public domain about the residential complex Prestige Bella Vista at Ayyappanthangal, Chennai-56</p> <ol style="list-style-type: none"> 1. Please let me know whether certified copy of compliance report from MOEF&CC is mandatory for PRESTIGE BELLA VISTA RESIDENTIAL COMPLEX (with EIA clearance leer issued by MOEF&CC in Ref.F.No./SEIAA/FN/F430/ 2011- IA-III dated 16-10-2012) to obtain Completion Certificate from CMDA. 2. Please let me know if Prestige Bella vista residential project has been regularly sending half yearly compliance report from 2012 to 2020. 3. Please let me know which all years Prestige Bella Vista Project defaulted to send compliance report. 4. Please send me copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2020. Please let me know the fee so that I can remit the amount on time <p>Thanking You, Yours faithfully, Dr.Anupkrishnan.V</p>
Request document (if any)	document not provided
Status	ADDITIONAL PAYMENT RECEIVED FROM REQUESTER as on 10/05/2020
Date of Action	10/05/2020
Print	

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RTI Matter
By Speed Post

F. No. A.14033/RTI-10/ROSEZ/CHN/2020-21/ 449
Government of India
Ministry of Environment, Forest & Climate Change
(Regional Office)

1st & 2nd Floor, HEPC Building,
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600034.
Ph: 044-28222325.
Date: 26/05/2020.

To

Dr. Anupkrishnan.V
Flat 7173, Tower 7, Prestige Bella Vista,
Ayyappanthangal,
Mount Poonamallee Road,
Tamilnadu – 600056
(Mob: 9447527579; E-mail: anupkrishnanviswanath@gmail.com).

Subject: RTI application registration No. ROSEZ/R/E/20/00034 dated 28/04/2020 of Dr. Anupkrishnan V, seeking information under RTI Act, 2005 - regarding.

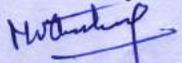
Ref: RTI application registration No. ROSEZ/R/E/20/00034 dated 28/04/2020.

Sir,

In continuation to the letter of even No. dated 09/05/2020 of this Office on the above cited subject and in response to the receipt of Rs.560/- from the applicant through online RTI web portal, herewith the requisite information made available to the CPIO from the Officer concerned comprising of 255 pages are being sent. Accordingly, the above RTI application is disposed of.

The Appellate Authority for this matter is Shri. R. Hemanth Kumar, DDGF(Central), Ministry of Environment, Forest & Climate Change, Regional Office, 1st & 2nd Floor, HEPC Building, No. 34, Cathedral Garden Road, Nungambakkam, Chennai – 600034.

Yours Sincerely,


(Dr. M.T. Karupiah)
Scientist - D & CPIO



Handwritten notes:
A project 3-17/17
Jan-16
SO/AFFA (Rm)

27th December 2016

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034



Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2016 to September 2016. The receipt of this report may kindly be acknowledged.

Thanking you.
Yours truly
For Prestige Estates Projects Ltd.,

Stephen Daniel,
Sr. VP-Projects

Handwritten notes:
4.1.17
Dec-16
48 page

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

48

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :
Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com

1(s) K keepuram

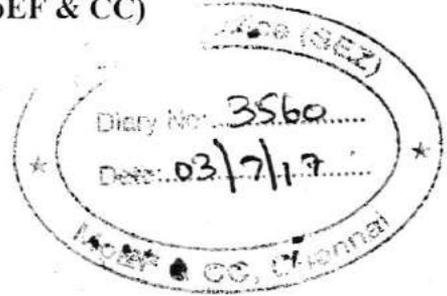


Approved by [Signature] 3/3/17
Sf CR
Sof AP&P (Env)

[Signature]

Date: 21.06.2017

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034



Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.
Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2016 – March 2017. The receipt of this report may kindly be acknowledged.

Thanking you.
Yours truly

For Prestige Estates Projects Ltd.,

[Signature]
Stephen Daniel,
Head Business Operations-TN

NPPU
4/7
June - 2017
page 35

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

9600125474

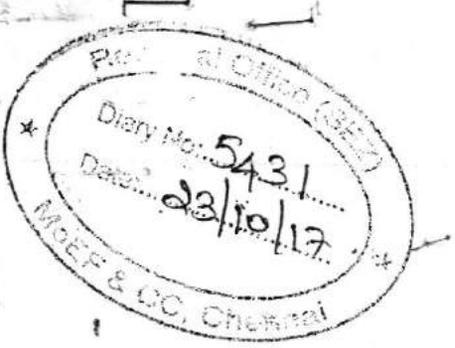
Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
Tel : +91 44 42924000 Fax : +91 44 42924099

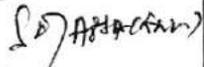
Corporate & Registered Office :

Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com

[Signature]

1 cs) kanchipuram




 16/10/17
 Add. Secy CC)
 Dr. C. C.

 13th October, 2017

To,
Dr. C. Kaliyaperumal
 Director
 Ministry of Environment, Forest and Climate Change,
 Regional Office (SEZ),
 1st and 2nd Floor, Handloom Export Promotion Council,
 34, Cathedral Garden Road, Nungambakkam,
 Chennai – 600 034

Sir,

Sub: Residential Building Complex entitled "Prestige Bella Vista" at Ayyappanthangal Village, Sriperumbudhur Taluk, Kanchipuram District, Tamil Nadu - Request for EC Compliance Certification Report – Regd.

Ref: 1. Environmental Clearance from MoEF, New Delhi vide E. No. SEIAA/F430/201-IA.III Dt: 16.10.2012.

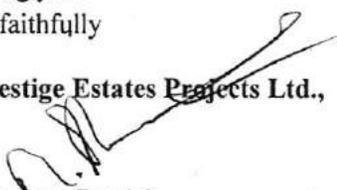
We wish to inform you that we had obtained Environmental Clearance during October 2012 from Ministry of Environment & Forests (MoEF), New Delhi for our Residential Building Complex entitled "Prestige Bella Vista" located at S. Nos. 1/1, 1/2, 2, 3/1, 3/2, etc. of Ayyappanthangal Village, Sriperumbudhur Taluk, Kanchipuram District, Tamil Nadu. Further, we have completed the project and we need to submit the certified copy of Compliance Report on Environmental Clearance (EC) Conditions to Chennai Metropolitan Development Authority (CMDA) for obtaining the project completion certificate.

In this connection, we request you to kindly inspect our site and do the needful to issue the EC Compliance Certificate/ Report in order to enable us to obtain the project Completion Certificate (CC) from CMDA.

Kindly do the needful at the earliest.

Thanking you.
 Yours faithfully

For Prestige Estates Projects Ltd.,


(M. Stephen Daniel
 Authorized Signatory)
 Prestige Estates Projects Ltd.,
 Prestige Polygon, No.471,
 Top Floor, Annasalai, Nandhanam,
 Chennai- 600 035.
 Mobile No.: + 91 9940017308
 Tel. No.: 044-42924000
 E-Mail: stephen@prestigeconstructions.com


 20/10/17

DRC - 2017

42 pages

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
 Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :
Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001
 Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com



SIX MONTHLY MONITORING REPORT

(April 2017 - September 2017)

Construction of Residential Complex at Ayyappanthangal Village,
Sriperumbudur Taluk, Kancheepuram District, Tamil Nadu



By

Prestige Estates Projects Pvt. Ltd.

Citi Towers, 7th Floor,

117, Thiagaraja Road, T-Nagar

Chennai - 600 017

Submitted to;

Ministry of Environment, Forests and Climate Change (MoEF & CC)

Regional Office (Southern Eastern Zone)

No.34, Cathedral Garden Road,

Nungambakkam, Chennai - 600 034

December 2017

A handwritten signature in blue ink, written over a horizontal line. The signature is stylized and appears to be the name of the representative of Prestige Estates Projects Pvt. Ltd.

1 (3)
Kancheepuram



To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034

20th June 2018

Dear Sir,

Handwritten notes:
S/S SA
9/7/18
Assd. (Genl.)
K. R. Balo
10/7/18

Sub: Submission of Six Monthly Monitoring Report – Regd.

Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building “Prestige Bellavista” at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2017 – March 2018. The receipt of this report may kindly be acknowledged.

Thanking you.
Yours truly

Handwritten: NPPM

For Prestige Estates Projects Ltd.,

Handwritten signature: M.S. Jai Ganesh
M.S. Jai Ganesh,
Head Business Operations-TN



Handwritten: June - 2018
42 page

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Name: S. Balachandran
Designation: Senior Executive Maintenance
Mobile No.: 9600125474
Landline No.: 044-42924000
Email Id: Balachandran@prestigeconstructions.co.in

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai - 600035
Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :
Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001..
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com

Handwritten: S. Balachandran
4/7/18

1 (S) Kancheepuram



To,

The Director

Ministry of Environment, Forests and Climate Change (MoEF & CC)

Regional Office (Southern Eastern Zone)

No.34, Cathedral Garden Road,

Nungambakkam, Chennai – 600 034

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.**Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.**

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of April 2018 – September 2018. The receipt of this report may kindly be acknowledged.

Thanking you.

Yours truly

For Prestige Estates Projects Ltd.,

Authorised Signatory

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

Dec-2018

43 Pages

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :

Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com



(cs) kanchipuram
L. Le / 03/7
/ Dr. CIP

To,
The Director
Ministry of Environment, Forests and Climate Change (MoEF & CC)
Regional Office (Southern Eastern Zone)
No.34, Cathedral Garden Road,
Nungambakkam, Chennai – 600 034

27th June, 2019

Dear Sir,

Sub: Submission of Six Monthly Monitoring Report – Regd.

Ref: Environmental Clearance. Lt. No. SEIAA/F430/2011-IA.III dt: 16.10.2012.

We wish to inform you that we have obtained Environmental Clearance for Proposed Residential building at Ayyappanthangal Village, Sriperumbudur Taluk, Kancheepuram District Tamil Nadu. As per the conditions stipulated in the Environmental Clearance, we are submitting herewith the Six Monthly Monitoring Report (hard & soft copy) for the period of October 2018 – March 2019. The receipt of this report may kindly be acknowledged.

Thanking you,
Yours truly,
For Prestige Estates Projects Ltd.,

[Signature]
Authorized Signatory
Name: Nagaraj. C
Designation: Sr. VP Business Operations
Mobile No: 7338833155
Landline No: 044 - 42924000
Email ID: nagaraj.c@prestigeconstructions.com

*Six Monthly compliance Report
uploaded on 28/8/19*

[Signature]
28/8/19

O/c

Enclosure: Six Monthly Monitoring Report (Hard Copy & Soft Copy in CD).

*June-19
43 pages*

Prestige Estates Projects Ltd., Top Floor, Prestige Polygon, No: 471, Anna Salai, Nandanam, Chennai – 600035
Tel : +91 44 42924000 Fax : +91 44 42924099

Corporate & Registered Office :

Prestige Estates Projects Ltd., 'The Falcon House', No. 1, Main Guard Cross Road, Bangalore - 560 001.
Phone : +91 80 25591080 Fax : +91 80 25591945 www.prestigeconstructions.com

[Signature]

RTI to CPCBD with
Registration No.
CPCBD/R/E/21/00446

A handwritten signature in black ink, consisting of a series of loops and a long horizontal stroke at the end, positioned at the bottom center of the page.



Select Language: English

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Your RTI Request filed successfully.

Please note down the following details for further references.

Registration Number	CPCBD/R/E/21/00446
Name	ANUPKRISHNAN VISWANATHAMENON
Date of Filing	21-07-2021
RTI Fee Received	₹ 10
Payment Mode	Credit or Debit Card / RuPay Card
SBI Reference number	202120232436676
Transaction Status	SUCCESS
Request filed with	Central Pollution Control Board, Delhi
Contact Details	
Telephone Number	0120-4310236
Email Id	thiru.cpcb@nic.in

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Your RTI Request filed successfully.

Registration Number	CPCBD/R/E/21/00446
Name	ANUPKRISHNAN VISWANATHAMENON
Date of Filing	21-07-2021
RTI Fee Received	10
Payment Mode	Credit or Debit Card / RuPay Card
Payment Reference Number	202120232436676
Transaction Status	SUCCESS
Request filed with	Central Pollution Control Board, Delhi

Telephone Number	0120-4310236
Email Id	thiru.cpcb@nic.in



Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	CPCBD/R/E/21/00446
Public Authority	Central Pollution Control Board, Delhi

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthangal, , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

Description of Information Sought	
<p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You,</p> <p>Yours faithfully,</p> <p>Dr.Anupkrishnan.V</p>	
Concerned CPIO	Nodal Officer
Supporting document <i>(only pdf upto 1 MB)</i>	Supporting document not provided

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ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

RTI Online - Request Transferred To Other Public Authority

RTI-Online <rticall-dopt@nic.in>

Fri, Jul 23, 2021 at 11:59 AM

Reply-To: RTI-Online <rticall-dopt@nic.in>

To: ANUPKRISHNAN VISWANATHAMENON <anupkrishnanviswanath@gmail.com>

Dear Sir/Madam,

This is with reference to your request registered vide Registration number CPCBD/R/E/21/00446.

Your RTI application has been transferred to :
Ministry of Environment, Forest and Climate Change
vide new registration number(s)
MOENF/R/T/21/00192
respectively.

Please log on to <https://rtionline.gov.in> to check the status of your request.

Note:-This is a system generated mail. Please do not reply it.



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Online RTI Status Form

Note: Fields marked with * are Mandatory.

Enter Registration Number	CPCBD/R/E/21/00446
Name	ANUPKRISHNAN VISWANATHAMENON
Date of filing	21/07/2021
Public Authority	Central Pollution Control Board, Delhi
Status	REQUEST TRANSFERRED TO OTHER PUBLIC AUTHORITY
Date of action	23/07/2021
Details of Public Authority :- Ministry of Environment, Forest and Climate Change. vide registration number :- MOENF/R/T/21/00192 respectively. Note:- Further details will be available on viewing the status of the above-mentioned new request registration number. View Status of MOENF/R/T/21/00192	
Nodal Officer Details :-	
Telephone Number	0120-4310236
Email Id	thiru[dot]cpcb[at]nic[dot]in

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Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	MOENF/R/T/21/00192
Public Authority	Ministry of Environment, Forest and Climate Change

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthangal, , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

Description of Information Sought	
<p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You,</p> <p>Yours faithfully,</p> <p>Dr.Anupkrishnan.V</p>	
Concerned CPIO	N. A. Siddiqui
Supporting document <i>(only pdf upto 1 MB)</i>	Supporting document not provided

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Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	MOENF/R/T/21/00192/1
Public Authority	Ministry of Environment, Forest and Climate Change

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthangal, , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

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<p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You,</p> <p>Yours faithfully,</p> <p>Dr.Anupkrishnan.V</p>	
Concerned CPIO	Amardeep Raju
Supporting document <i>(only pdf upto 1 MB)</i>	Supporting document not provided

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Online RTI Status Form

Note: Fields marked with * are Mandatory.

Enter Registration Number	MOENF/R/T/21/00192
Name	ANUPKRISHNAN VISWANATHAMENON
Date of filing	23/07/2021
Public Authority	Ministry of Environment, Forest and Climate Change
Status	REQUEST FORWARDED TO CPIO
Date of action	26/07/2021
Details of CPIO :- Name:-Prasoon Tripathi (CPCB), Telephone Number:- 011-24695475, Email Id:- prasoon.tripathi76@gov.in	
Your RTI application has been forwarded to multiple CPIOs	Click here to view details
Your RTI application has been forwarded to multiple Public Authority(s)	Click here to view details
Nodal Officer Details :-	
Telephone Number	011-24695302
Email Id	us[dot]rti-mef[at]nic[dot]in

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Status of RTI Request

S.No.	Registration Number	CPIO Details	Current Status	Status Date
1	MOENF/R/T/21/00192	Prasoon Tripathi (CPCB) 011-24695475 prasoon.tripathi76@gov.in	REQUEST FORWARDED TO CPIO	26/07/21
2	MOENF/R/T/21/00192/1	R.P. Rastogi (IA-Infra-I) 011-24695296 adraju@nic.in	REQUEST FORWARDED TO CPIO	26/07/21

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Final Status of MOENF/R/T/21/00192

Applicant Name	ANUPKRISHNAN VISWANATHAMENON
Date of receipt	23/07/2021
Request Filed With	Ministry of Environment, Forest and Climate Change
Text of Application	<p>Respected Sir, I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-II dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit amount on time.</p> <p>Thanking You, Yours faithfully, Dr.Anupkrishnan.V</p>
Request document (if any)	document not provided
Status	REQUEST FORWARDED TO CPIO as on 26/07/2021
Date of Action	26/07/2021
Remarks	Details of CPIO :- Name:-Prasoon Tripathi (CPCB), Telephone Number:- 011-24695475, Email prasoon.tripathi76@gov.in
<input type="button" value="Print"/>	

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Final Status of MOENF/R/T/21/00192/1

Applicant Name	ANUPKRISHNAN VISWANATHAMENON
Date of receipt	23/07/2021
Request Filed With	Ministry of Environment, Forest and Climate Change
Text of Application	<p>Respected Sir, I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-II dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit amount on time.</p> <p>Thanking You, Yours faithfully, Dr.Anupkrishnan.V</p>
Request document (if any)	document not provided
Status	REQUEST FORWARDED TO CPIO as on 26/07/2021
Date of Action	26/07/2021
Remarks	Details of CPIO :- Name:-R.P. Rastogi (IA-Infra-I), Telephone Number:- 011-24695296, Email I adraju@nic.in
<input type="button" value="Print"/>	

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Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	MOENF/R/T/21/00192
Public Authority	Ministry of Environment, Forest and Climate Change

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthalangal, , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

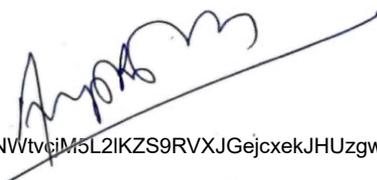
Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

Description of Information Sought	
<p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthalangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You,</p> <p>Yours faithfully,</p> <p>Dr.Anupkrishnan.V</p>	
Concerned CPIO	Rajendra Kumar (IA-Infra-II)
Supporting document <i>(only pdf upto 1 MB)</i>	Supporting document not provided

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Select Language: English

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Online RTI Status Form

Note: Fields marked with * are Mandatory.

Enter Registration Number	MOENF/R/T/21/00192
Name	ANUPKRISHNAN VISWANATHAMENON
Date of filing	23/07/2021
Public Authority	Ministry of Environment, Forest and Climate Change
Status	REQUEST TRANSFERRED TO OTHER PUBLIC AUTHORITY
Date of action	03/08/2021
Details of Public Authority :- Regional Office, South- Eastern Zone, Chennai (Ministry of Environment, Forest & Climate Control). vide registration number :- MOENF/R/T/21/00192/1, ROSEZ/R/T/21/00016 respectively. Note:- Further details will be available on viewing the status of the above-mentioned new request registration number. View Status of MOENF/R/T/21/00192/1 View Status of ROSEZ/R/T/21/00016	
Your RTI application has been forwarded to multiple CPIOs	Click here to view details
Nodal Officer Details :-	
Telephone Number	011-24695302
Email Id	us[dot]rti-mef[at]nic[dot]in

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RTI Request Details :-

RTI Request Registration number	MOENF/R/T/21/00192/1
Public Authority	Ministry of Environment, Forest and Climate Change

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthalangal , , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

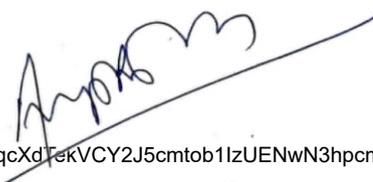
Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

Description of Information Sought	
<p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthalangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You,</p> <p>Yours faithfully,</p> <p>Dr.Anupkrishnan.V</p>	
Concerned CPIO	Amardeep Raju
Supporting document <i>(only pdf upto 1 MB)</i>	Supporting document not provided

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Note: Fields marked with * are Mandatory.

Enter Registration Number	MOENF/R/T/21/00192/1
Name	ANUPKRISHNAN VISWANATHAMENON
Date of filing	23/07/2021
Public Authority	Ministry of Environment, Forest and Climate Change
Status	REQUEST DISPOSED OF
Date of action	03/08/2021
Reply :- This RTI does not pertain to Infra-1 Division. The response of this RTI has already been given by the CPIO (Infra-II) Division, MoEFCC on 03/08/2021.	
CPIO Details :-	R.P. Rastogi (IA-Infra-I) Phone: 011-24695296 adraju@nic.in
First Appellate Authority Details :-	Amardeep Raju (Infra-I) Phone: 011-24695296 ad.raju@nic.in
Nodal Officer Details :-	
Telephone Number	011-24695302
Email Id	us[dot]rti-mef[at]nic[dot]in

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Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	ROSEZ/R/T/21/00016
Public Authority	Regional Office, South- Eastern Zone, Chennai (Ministry of Environment, Forest & Climate Control)

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthangal , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

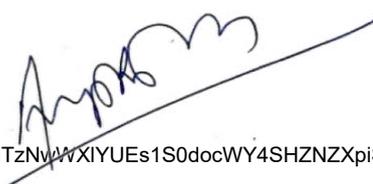
Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

Description of Information Sought	
<p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You, Yours faithfully, Dr.Anupkrishnan.V</p>	
Concerned CPIO	Nodal Officer
Supporting document <i>(only pdf upto 1 MB)</i>	Supporting document not provided

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Note: Fields marked with * are Mandatory.

Enter Registration Number	ROSEZ/R/T/21/00016
Name	ANUPKRISHNAN VISWANATHAMENON
Date of filing	03/08/2021
Public Authority	Regional Office, South- Eastern Zone, Chennai (Ministry of Environment, Forest & Climate Control)
Status	REQUEST TRANSFERRED TO OTHER PUBLIC AUTHORITY
Date of action	12/08/2021
Details of Public Authority :- Central Pollution Control Board, Delhi. vide registration number :- CPCBD/R/T/21/00097 respectively. Note:- Further details will be available on viewing the status of the above-mentioned new request registration number. View Status of CPCBD/R/T/21/00097	
Nodal Officer Details :-	
Telephone Number	28222325
Email Id	roefccc1[at]gmail[dot]com

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

F.no. Tech/04/RTI/RDS/2020-21/ 81

September 09, 2021

To

Sh. Anupkrishnan Viswanathamennon
Flat no. 7173, Tower 7, Prestige Bella Vista
Ayyappanthangal
Mount Poonammale Road
Chennai – 600056

Sub: Reply of RTI application no. ROSEZ/R/T/21/00016 seeking information under RTI Act, 2005
Ref: RTI application received in CPCB RD Chennai dated 12.08.2021 transferred from MoEF&CC,
Regional Office, Chennai

Sir,

With reference to above RTI application, it is to inform that as per the official record of the Environmental Clearance (EC) of the Prestige Bella Vista residential project compliance report of EC conditions from 2012 to 2016 was scrapped while moving to Regional Directorate, Chennai from Regional Directorate, Bengaluru. CPCB is not involved in the issuing of EC as well as post EC compliance verification.

In regard to the email soft copies of the EC compliance report it was received in Regional Directorate, Bengaluru official email id. Hence, requested Regional Director, Bengaluru to provide the information requested.

Yours faithfully

H. D. Varalaxmi
(H. D. Varalaxmi)
Regional Director

Copy to:

X RO & CPIO, MoEF&CC
Regional Office- Chennai

For kind information, pls

H. D. Varalaxmi
(H. D. Varalaxmi)
Regional Director

क्षेत्रीय निदेशालय (चेन्नई) : द्वितीय तल, 77-ए, साउथ एवेन्यू रोड, अंबतूर औद्योगिक क्षेत्र, अंबतूर तालुक, तिरुवल्लूर जिला, चेन्नई - ६०००५८

Regional Directorate (Chennai) : Second Floor, 77-A, South Avenue Road, Ambattur Industrial Estate, Ambattur Taluk,
Thiruvallur District, Chennai - 600 058. Email : cpcbrcdchennai@gmail.com

प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- ११० ०३२.

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Telephone : 011-43102030, Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / E-mail : cpcb@nic.in वेबसाइट / Website : www.cpcb.nic.in



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

F.no. Tech/04/RTI/RDS/2020-21/ 80

September 09, 2021

To

The Regional Director
Central Pollution Control Board
Regional Directorate (South)
Nisarga Bhavan, Thimmaiah Road
7th D Main Rd, Shivanagar
Bengaluru, Karnataka 560079

Sub: Transfer of RTI application no. ROSEZ/R/T/21/00016 seeking information under RTI Act, 2005

Ref: RTI application received in CPCB RD Chennai dated 12.08.2021 transferred from MoEF&CC, Regional Office, Chennai

Sir,

With reference to above RTI application, regarding information on submission of six monthly compliance report of EC conditions from 2012 to 2016 by the project proponent of the Prestige Bella Vista residential project through email, if any may be sent directly to the applicant with a copy to the Regional Directorate, Chennai. The copy of RTI application is enclosed.

Yours faithfully

(H. D. Varalaxmi)
Regional Director

Encl: As above

Copy to:

✓ Sh. Anupkrishnan Viswanathamenon, Flat no. 7173, Tower 7, Prestige Bella Vista, Ayyappanthangal, Mount Poonammale Road, Chennai – 600056

(H. D. Varalaxmi)
Regional Director

क्षेत्रीय निदेशालय (चेन्नई) : द्वितीय तल, 77-ए, साउथ एवेन्यू रोड, अंबतूर औद्योगिक क्षेत्र, अंबतूर तालुक, तिरुवल्लूर जिला, चेन्नई - 600056

Regional Directorate (Chennai) : Second Floor, 77-A, South Avenue Road, Ambattur Industrial Estate, Ambattur Taluk, Thiruvallur District, Chennai - 600 056. Email : cpcbrcchennai@gmail.com

प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- 110 032.

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Telephone : 011-43102030, Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / E-mail : cpcb@nic.in वेबसाइट / Website : www.cpcb.nic.in



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

SPEED POST

RTI MATTER

F.No. Tech/83/RTI/RD-BLR/2021-22/ 415

14th September, 2021

To

Sh. Anupkrishnan Viswanathamennon
Flat No. 7173, Tower 7
Prestige Bella Vista Ayyappanthangal
Mount Poonamallee Road
Chennai - 600056

Sub: Transfer of RTI application No. ROSEZ/R/T/21/00016 seeking information under RTI Act, 2005

Ref: RTI application received in CPCB RD, Bengaluru dt. 13th September, 2021 transferred from CPCB RD, Chennai

Sir,

With reference to above RTI application, it is to be informed that Regional Directorate, Bengaluru is not having six monthly compliance report of EC conditions for the period 2012 to 2016 furnished by the project proponent of the Prestige Bella Vista Residential Project through email as per office records.

Yours faithfully

S. Suresh
19/9/2021
(S. Suresh)

CPIO & Regional Director

"Documents released under RTI
Act 2005 Containing...1 of 1.....Pages"

S. Suresh
Regional Director 19/9/2021
CENTRAL POLLUTION CONTROL BOARD
Regional Directorate (South)
Bengaluru

क्षेत्रीय निदेशालय (दक्षिण) : निसर्ग भवन, ए-ब्लॉक, प्रथम एवं द्वितीय तल, तिम्मय्या रोड, 7-डी मैन, शिवनगर, बेंगलूरु - ५६० ०७९.

Regional Directorate (South) : " Nisarga Bhawan ", A-Block, 1st & 2nd Floors, Thimmaiah Road, 7th D - Main, Shivanagar, Bengaluru - 560 079.

दूरभाष / Telephone : 080-23233739, 23233827, 23233996, 23233600, 23232559, 23226002, 23222539, Fax : 080-23234059

ई-मेल / E-mail : cpcbszo@yahoo.com, zobangalore.cpcb@nic.in

प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- ११० ०३२.

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Telephone : 011-43102030, Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / E-mail : cpcb@nic.in वेबसाइट / Website : www.cpcb.nic.in

Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	CPCBD/R/T/21/00097
Public Authority	Central Pollution Control Board, Delhi

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthangal, , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

Description of Information Sought	
<p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You, Yours faithfully, Dr.Anupkrishnan.V</p>	
Concerned CPIO	Nodal Officer
Supporting document (only pdf upto 1 MB)	Supporting document not provided

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Final Status of CPCBD/R/T/21/00097

Applicant Name	ANUPKRISHNAN VISWANATHAMENON
Date of receipt	12/08/2021
Request Filed With	Central Pollution Control Board, Delhi
Text of Application	<p>Respected Sir, I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SE/IAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You, Yours faithfully, Dr.Anupkrishnan.V</p>
Request document (if any)	document not provided
Status	REQUEST TRANSFERRED TO OTHER PUBLIC AUTHORITY as on 16/08/2021
Date of Action	16/08/2021
Remarks	<p>Details of Public Authority :- Ministry of Environment, Forest and Climate Change. vide registration number :- MOENF/R/T/21/00217 respectively. Note:- Further details will be available on viewing the status of the above-mentioned new request registration number.</p>
Print	

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Online RTI Request Form Details

RTI Request Details :-

RTI Request Registration number	MOENF/R/T/21/00217
Public Authority	Ministry of Environment, Forest and Climate Change

Personal Details of RTI Applicant:-

Name	ANUPKRISHNAN VISWANATHAMENON
Gender	Male
Address	Flat 7173, Tower 7, Prestige Bella Vista , Ayyappanthangal, , Mount Poonamallee Road
Pincode	600056
Country	India
State	Tamilnadu
Status	Rural
Educational Status	Literate
	Above Graduate
Phone Number	Details not provided
Mobile Number	+91-9447527579
Email-ID	anupkrishnanviswanath[at]gmail[dot]com

Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

Description of Information Sought	
<p>Respected Sir,</p> <p>I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanthangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You, Yours faithfully, Dr.Anupkrishnan.V</p>	
Concerned CPIO	Rajendra Kumar (IA-Infra-II)
Supporting document <i>(only pdf upto 1 MB)</i>	Supporting document not provided

Print

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RTI Online

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Final Status of MOENF/R/T/21/00217

Applicant Name	ANUPKRISHNAN VISWANATHAMENON
Date of receipt	16/08/2021
Request Filed With	Ministry of Environment, Forest and Climate Change
Text of Application	<p>Respected Sir, I would like to obtain certain details in public domain about Prestige Bella Vista Residential Complex with prior Environmental Clearance letter issued by MOEF&CC in Ref. F.No.SEIAA/F430/ 2011- IA-III dated 16-10-2012 situated at Ayyappanhangal village, Sriperumbudur Taluk, Kanchipuram District, Chennai-600056.</p> <p>1. Please let me know if the Project Proponent of the Prestige Bella vista residential project has been regularly sending six monthly compliance report of the stipulated EC conditions from 2012 to 2016 to the respective office of the Central Pollution Control Board in hard copies as well as by email.</p> <p>2. Please send me soft copies as well as hard copies of all half yearly compliance report of Prestige Bella Vista Residential Project starting from 2012 to 2016. Please let me know the fee so that I can remit the amount on time.</p> <p>Thanking You, Yours faithfully, Dr.Anupkrishnan.V</p>
Request document (if any)	document not provided
Status	REQUEST DISPOSED OF as on 13/09/2021
Date of Action	13/09/2021
Remarks	Reply :- Please see the attachment on the subject matter.
Reply Document	
Print	

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File No. 20-11/2020-IA.III
Government of India
Ministry of Environment, Forest and Climate Change
(IA.III-Division)

Indira Parayavaran Bhawan
Jor Bagh, New Delhi – 110003

September 13, 2021

To,
Shri ANUPKRISHNAN VISWANATHAMENON
Flat 7173, Tower 7, Prestige Bella Vista, Ayyappanthangal,
Mount Poonamallee Road, Pin:600056.
Email: anupkrishnanviswanath@gmail.com

Subject: RTI application with registration No. MOENF/R/T/21/00217-
regarding.

Sir,

This is with reference to your online RTI applications received in the Ministry vide application No. MOENF/R/T/21/00217 dated 16.08.2021 providing information under the RTI Act, 2005.

2. In this context, it is to inform that as per the information provided by the IA.III (Infra-2 Sector) that no record(s) is available with them, the required information may be treated as nil.

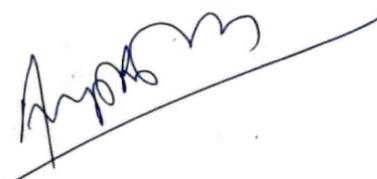
2. In case, you are not satisfied with the above reply, you may prefer an appeal to Dr. Dharmendra Kumar Gupta, Scientist 'F' and Appellate Authority, MoEF&CC, Indira Paryavaran Bhavan, Jor Bagh, New Delhi-110003 within thirty days from the date of receipt of this letter.

The application stands disposed of.

~~Dr. Rajendra Kumar~~



(Dr. Rajendra Kumar)
CPIO & Scientist C
Phone No.: 24695404
Email: kumar.rajendra@gov.in



F.No.21-103/2015-IA.III
 Government of India
 Ministry of Environment, Forest and Climate Change
 (I.A. Division)

Indira Paryavaran Bhawan
 Jor Bagh Road, Aliganj,
 New Delhi – 110003
 E-mail: sharath.kr@gov.in
 Tel: 011-24695319

Dated: 2nd November, 2018

OFFICE MEMORANDUM

Subject: Terms of Reference (ToRs) related to ground water drawl - regarding.

It has been decided by the Competent Authority that the following Terms of References (ToRs) shall be invariably incorporated to address the issue while prescribing ToRs for various developmental projects:

- i. In the projects where ground water is proposed as water source, the project proponent shall apply to the Central Ground Water Authority (CGWA)/ State Ground Water Authority (SGWA), as the case may be, for obtaining No Objection Certificate (NOC), if applicable, the MoEF&CC/SEAC may ensure that such an application has been made.
 - ii. Approval/permission of the CGWA/SGWA shall be obtained before drawing ground water for the project activities. State Pollution Control Board (SPCB) concerned shall not issue Consent to Operate (CTO) till the project proponent obtains such permission.
2. This issues with the approval of the Competent Authority.


(Sharath Kumar Pallerla)
 Director/ Scientist 'F'

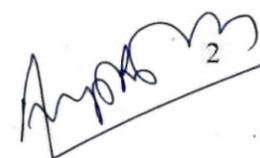
To

1. Chairman/Member Secretaries of all the Expert Appraisal Committees
2. Chairman/Member Secretaries of all the SEIAAs/SEACs
3. All the Officers of I.A. Division
4. Chairman/Member Secretaries of all SPCBs/UTPCCs
5. The Member Secretary, CGWA, New Delhi.

Copy for information to:

1. PS to Hon'ble Minister for Environment, Forest and Climate Change
2. PS to Hon'ble MoS (EF&CC)
3. PPS to Secretary(EF&CC)
4. PPS to AS(AKJ) / AS (AKM)
5. PPS to JS (VV)/ JS(JT)
6. Website, MoEF&CC
7. Guard file.


(Sharath Kumar Pallerla)
Director/ Scientist 'F'


2



ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

complaint against the Prestige Bella Vista Project for violating the clauses in the Environmental clearance letter

1 message

ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

Mon, Apr 27, 2020 at 3:57 AM

To: ro.moefccc@gov.in, menong@cag.gov.in, g.shankar@gov.in, secretary@prestige-bella-vista.com

Respected Sir,

I am lodging this complaint against M/s Prestige Estates Projects Private Limited and its subsidiary company Prestige Property Management Services (PPMS) for gross violations of Environmental Clearance norms laid down in the EIA clearance letter in Ref.F.No./SEIAA/FN/F430/ 2011- IA-III dated 16-10-2012. Please take up this matter urgently as the Builder has given notice to withdraw all maintenance support of Prestige Bella Vista Residential complex from 30/04/2020 thus effectively closing this project affecting the livelihood of more than 10,000 members of this community.

Prestige Estates Projects Pvt Ltd obtained Environmental clearance for proposed Residential Complex Prestige Bella Vista at Ayyappanthangal Village, Sriperumbudhur Taluk, Kanchipuram District on 16/10/2012. This project was cleared by the 114th Meeting of the Expert Appraisal Committee for Building Construction, Coastal Regulation Zone, Infrastructure Development and Miscellaneous projects held on 9th -10th July, 2012, Scope Complex, Lodhi Road, New Delhi.

Prestige Builders unilaterally declared that the construction phase is complete by 31/03/2015 and started operational phase without legal sanction (Completion Certificate) from CMDA for the last 5 years. But Prestige Builders claimed that they have sanction in the form of Partial Completion certificate to run 25 blocks and clubhouse. But 8 blocks in this project is operational without any form of Completion Certificate.

Prestige Property Management Services, a subsidiary of PEPL, is managing the Project for the last 5 years flouting all norms laid down in the EIA clearance letter without legally handing over the Project administration to the legally constituted Resident's Association. No proper Audit of the Accounts of PBV Project is done and submitted to the Association so far. They haven't uploaded half yearly compliance report in the PBV Project website for the last 7 years.

Now PPMS and PEPL has declared that the Project is running at loss and decided to withdraw maintenance service. They gave a notice to the Association on 21/03/2020 that they are withdrawing from maintaining this Project literally closing this Residential Project with effect from 30/04/2020 onward. As this is a large residential project under the continuous supervision of Ministry of Environmental, Forest & Climate Change and the very fact that it involves the livelihood of more than 10,000 people, I request you to intervene and take punitive action against the Management for illegally withdrawing from maintenance service without officially transferring this Project to the elected Association.

I am enumerating the violations of Prestige builders and PPMS one by one.

1. The original proposal to **moef&cc** involved construction of 20 blocks of residential buildings and 1 block of clubhouse but PEPL got permission from CMDA to construct 33 blocks and one clubhouse. Prestige did not submit any request for amended EC (no amended Environmental clearance letter was uploaded in the website of the project to increase existing blocks to 33 blocks).
2. The total estimated fresh water requirement was 806 KLD as per the EC letter but the actual requirement for 33 blocks constructed is 1200 KLD as estimated by an outside agency appointed by PEPL. The project mainly draws water from Tanker lorry services and Metro water. Only 3 bore wells were activated in May 2017. The Project haven't mentioned about procuring water from Tanker Lorry service during operational phase in the original proposal at all. Due to agitations by residents, they conducted a feasibility study to augment ground water supply in November 2018. 4 bore wells were functional by March 2019 procuring 250 KLD high iron content water per day. Bore well water was mixed with metro water (350 KLD per day) and the Tanker Lorry water (600 KLD per day) without RO treatment. Finally, prestige dug total of 7 bore wells by the end of 2019.

3. Prestige envisaged a water treatment scheme in the original proposal which comprised of a multi-media sand filter followed by activated carbon filter and a Reverse Osmosis membrane filter treatment as the bore well iron content was very high of 1100 ppm. But the RO treatment plant hasn't been erected so far. Many a times, the residents are getting water worse than sewage water with foul smell. Residents had complained to the Project Manager of PPMS several times but got no favorable reply so far.
4. Prestige proposed to provide 3769 car parks in this project. But the number was reduced to 2212 in the approved building plan. They haven't so far announced the actual number of car park provided in the project. But they admitted there are shortage of car parks. Further they planned construction of MLCP and the Association filed a case against Prestige Builders to stop the construction. Case OS no. 105/2017.
5. For emergency power backup, 26 nos. of 750 KVA DG sets are proposed. But Prestige installed 13 DG sets only so far. None of them are 750 KVA. The TNPCB allowed to install and operate 10 DG set of 720 KVA, five DG of 600 KVA and another five DG of 500KVA.
6. EAC gave clearance subjected to certain conditions which included Energy Conservation to be more than > 20% and ensuring smooth turns or straight road instead of 90 degree turns at number of places. But Prestige didn't take any steps to conserve energy by installing solar power plant in the roof tops as mandated by CMDA and Tamil Nadu Government.

I request you make necessary steps to verify those violations and make this project compliant to original clauses in the EIA clearance letter. **I request you to issue certified copy of compliant report only after the correction of these violations by Prestige builders.**

I am hereby attaching following documents to support my complaint against Prestige Builders..

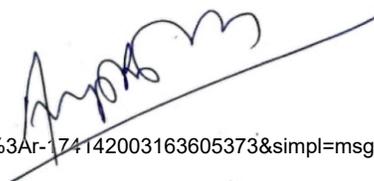
1. a) Minutes of the 114th meeting of EAC section 4.13.
b) Approved building plan of Prestige Bella Vista
- 2.a) Survey report conducted by Thrust Geoconsultants Private Limited in 2018
b) MOM dated 20/05/17 proving that 3 bore wells were in operational phase in May 2017
c) MOM dated 24/03/19 showing that 4 bore wells were functional in March 2019.
d) MOM dated 07/02/20 showing 4 functioning bore wells in Feb 2020.
- 3 a) MOM dated 02/02/2020 discussing that Prestige Builders are not ready to install RO plant to reduce the iron content of bore well water.
b) MOM dated 7/02/2020 (2d) Prestige Builders not ready to install RO plant to reduce the iron content of bore well water.
- 4.a) OS No. 105/2017 in District Munsif cum District Magistrate Court, Sriperumbudur.
b) counter affidavit by Prestige Builder that they have permission from CMDA to construct Multi Level Car Park
5. MOM dated 25/02/2019 states that 13 DG are completed and commissioned in this Project.

Thanking you,
Yours faithfully,

Dr.Anupkrishnan.V
Flat 7173, Tower 7, Prestige Bella Vista, Ayyappanthalangal, Chennai-600056
Cell: 9447527579,

11 attachments

-  **1a. EAC report 4.13.pdf**
163K
-  **1 b.PBV CMDA DRAWING.pdf**
2600K
-  **2a.Prestige Bella Vista Draft water diving Report_2018 (3).pdf**
571K
-  **2b. Gmail - MOM 20-05-2017 with residents.pdf**
490K
-  **2c. 2019-03-24_MINUTES OF THE ASSOCIATION MEETING.pdf**
179K
-  **2d.Gmail - MOM PBV FOWA-PEPL 07-02-2020.pdf**
113K
-  **3a.Gmail - MOM Residents Meeting 02 02 2020.pdf**



120K

 **4a.OS 1052017 case in Munsif court.pdf**
784K

 **5. 2019-02-25_MOM Prestige Meeting.pdf**
190K

 **15b first partial cc.pdf**
2004K

 **15c second partial cc.pdf**
1153K





ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

attaching supportive documents to my complaint against Prestige Bella Vista Project

1 message

ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

Mon, Apr 27, 2020 at 7:42 AM

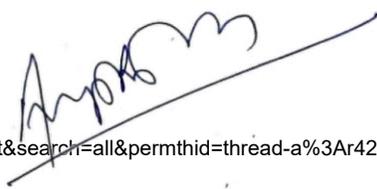
To: ro.moefccc@gov.in, menong@cag.gov.in, g.shankar@gov.in, secretary@prestige-bella-vista.com

Respected sir,

Here with attaching further documents in support of my complaint against Prestige Bella Vista Project dated 27-04-2020.

1. Email from Prestige Builders to Association dated 21-03-2020 stating its withdrawal from the project from 30-4-2020.
2. Email complaint to CMDA against PBV Project.
3. Counter affidavit by Prestige in District Munsif court, Sriperumbudur.

Dr.Anupkrishnan.V

3 attachments **notice from PEPL dated 21-03-20.pdf**
37K **Gmail - complaint cum self notice to CMDA.pdf**
137K **4b.Counter-From-Prestige-For-Injenction.pdf**
20156K



ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

Continuation of my complaint dated 27-04-2020

1 message

ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

Tue, May 5, 2020 at 7:41 AM

To: ro.moefccc@gov.in, g.shankar@gov.in, menong@cag.gov.in

Cc: secretary@prestige-bella-vista.com, pbvassociation@gmail.com

Respected Sir,

I am sending this email as a continuation of my previous complaint against Prestige Estates Projects Limited dated 27/04/2020.

I got new information from moef & cc website regarding further violations committed by PEPL. PEPL didn't upload in their website or give to any of the flat owners a copy of the Environmental Clearance letter so far, officially. I, being a flat owner in this project, has asked for a copy of EC and the entire half yearly compliance report submitted to moef&cc but PEPL didn't oblige so far. It is a serious noncompliance on their part. I am attaching my email dated 03-05-2020 requesting PEPL to issue me a copy of EC.

Validity of Environmental Clearance letter of Presige Bella Vista with Ref.F.No./SEIAA/FN/F430/2011-1A-III dated 16-10-2012 was expired in 2017. Its name was not included in the group of projects which had applied for extension/amendment of EC as per the information available in the website of moef&cc. Prestige Real Estates Ltd is literally running this apartment complex without environmental clearance and completion certificate.

They haven't complied with the conditions laid down in the procurement of fresh water from bore wells and Chennai Metro Water Services. Instead, they are getting water from Tanker Lorry Services mainly. According to the maintenance budget of PBV Project 2019-20 published by Prestige Property Management Services, water procurement cost was shown as 3.9 crores. Project Proponent hasn't divulged the actual amount of water being procured from Metro Water Services so far.

The electricity charges for the Common area was a whopping 4.5 crores. If they have installed solar panels as mandated by moef&cc and CMDA, they could have saved electricity worth 4.5 crores per annum to TANGEDCO. I am attaching a copy of the annual budget of PBV for 2019-20 published by PPMS.

I request you to take stringent action against the Proponents of Prestige Bella Vista Project and make this Project environmentally compliant to avoid a Maradu Flat like situation in the future. I am an owner of one apartment in this project and I am terribly worried about losing my lifetime earning which has already been invested with this project.

Awaiting your prompt action,

Yours faithfully,

Dr.Anupkrishnan.V
Flat 7173, Prestige Bella Vista
Ayyappanthangal,
Mount Poonamallee Road
Chennai-600056

2 attachments

 **email requesting EC dated 3-5-20 to ppms.pdf**
31K

 **PBV maintenance budget 2019-20**
315K



ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

Self notice to Chennai Regional Office of Ministry Of Environmental, Forest & Climate Change

1 message

ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>
To: ro.moefccc@gov.in, g.shankar@gov.in, menong@cag.gov.in

Sun, May 17, 2020 at 3:14 PM

Respected sir,

I have sent you 3 emails dated 27/04/2020 and 5/5/2020 respectively, pointing out the non compliance of the norms laid down in the EIA clearance letter in Ref.F.No./SEIAA/FN/F430/ 2011- IA-III dated 16-10-2012 of Prestige Bella Vista Project. I have very clearly enumerated the violations committed by M/s Prestige Estate Projects Ltd with proof in those emails and requested you to **to issue certified copy of compliance report only after the correction of these violations.**

But I am in receipt of a RTI reply from Chennai Regional office of MOEF & CC on 07/05/20 intimating me that certified copy of compliance report has already been issued to PEPL on 05/02/2019 wide letter F.No.EP/12.1/2012-13/SEIAA/16/TN/0255.

I have gone through the certified copy of compliance report and I would like to tell you that you have overlooked many serious violations by the Project Authority while issuing the Certified Compliance Report. I am herewith enumerating the serious violations committed by the PA which was overlooked at the time of inspection conducted by your Chennai regional office.

1. You wrote in your compliance report that Prestige obtained completion certificate from CMDA for 25 blocks constructed. This statement is not correct. They have got only partial completion certificate. They didn't obtain any certified compliance report from you before 05/02/2020. Hence the partial completion certificate obtained in 2016 have no validity. Please refer the attachments numbered 15b & 15c in my email dated 27/04/2020.
2. You have declared that the remaining 8 blocks have been completed and ready for occupation. But the 8 blocks have been occupied from 2016 December onward. You failed to enter these blocks and physically inspected whether these blocks were occupied or not. These 8 blocks were provided with electricity, water & sewage and Generator connection for the last 4 years. I am providing soft copy of handing over letter of two apartments in Tower 1b and 15b in the incomplete 8 blocks for proof. (Refer Attachment 1)
3. There is absolutely no mention about Car Park Spaces at all in the compliance certificate. The PA has to provide 3769 car park space according to the 114th Meeting of the Expert Appraisal Committee Meetings. I would like to remind you that any compliance certificate without mentioning the compliance of car park space is not a valid one.
4. There is no mention about the proposed Diesel power generating sets as a source of back-up power which is a major non compliance. EAC meeting mandated 26 numbers of DG generators of 720 KVA to be set up. PA has commissioned only 13 DG so far in this Project.(refer attachment 5 of email dated 27/04/2020)
5. The inspection committee from Chennai RO of MOEF&CC failed to detect the false declaration given by Project Authority regarding provision of safe drinking water. (refer certified compliance report- II.Operation Phase.iv). Prestige is procuring majority of water from Tanker Lorry Services by paying huge amount of money, about 3.9 crores per annum.(refer attachment to my email dated 05/05/20- PBV maintenance budget 2019-20) Only 4 bore wells are working in this project yielding only 200-250 KLD of non potable water of high iron content. Project Authority categorically said in the MOM dated 7/2/2020 that they didn't have funds to install Reverse Osmosis treatment plant to make it potable.(Please refer the attachments 2d & 3a in my email dated 27/04/2020).
6. Project Authority hasn't complied with Operational Phase - clause viii of the compliance certificate. Large area of open spaces are converted to car parks, tennis court, STP and Piped gas bank violating all safety norms. Any common layman can find out these violations by just comparing it with the Project building sketch.
7. Prestige Builders have given false declaration in the 11th clause in the Operational Phase in the Compliance Certificate regarding installation of Solar Power System. PA hasn't erected any solar panels to provide solar energy to illuminate common areas and street lights. They have paid 4.5 crores in 2019-20 to TANGEDCO as Common area Electricity charges.(refer attachment to my email dated 05/05/20- PBV maintenance budget 2019-20). I have attached recent photograph of the roof top of Tower 7 for proof. There are only 7 solar water heater installed of which 5 were completely damaged. There is no roof top solar panel installed to tap solar energy at all.
8. Project Authority of Prestige Bella Vista hasn't provided me with a copy of Environmental Clearance Letter so far. Please refer my email dated 03/05/2020 to Prestige Builders which was sent to you as an attachment to my email dated 05/05/2020 to you.

I request you rectify your mistake and take strict action against Prestige Builders. Please ensure that Prestige Builders are complied with all norms of the Environmental Clearance before issuing fresh certified compliance report. I have already filed a consumer case against Prestige to complete the project and obtain CC.

Thanking you,
Yours faithfully,

Dr.Anupkrishnan.V

5 attachments



DSC_0963.JPG
3233K



DSC_0969.JPG
3485K



DSC_0967.JPG
3351K

 **1a. Handing over letter tower 15.pdf**
126K

 **1b. Handover documents tower 1.pdf**
779K



ANUPKRISHNAN VISWANATH <anupkrishnanviswanath@gmail.com>

Your Compliant against Prestige Bella Vista project-reg

1 message

RO MOEF&CC CHENNAI <ro.moefccc@gov.in>

Tue, May 26, 2020 at 3:32 PM

To: anupkrishnanviswanath@gmail.com

Cc: "R. HEMANTH KUMAR" <up185@ifs.nic.in>

Sir,

With reference to your Email dated 05.05.2020 the details are attached here with for your information.

Regards,

Dr.C.Kaliyaperumal,
Director (S)**Bella Vista Project-reg.pdf**

825K



सत्यमेव जयते

भारतसरकार
GOVERNMENT OF INDIA
पर्यावरण ,वनएवंजलवायुपरिवर्तनमंत्रालय
MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE
Regional Office (South Eastern Zone),
1st & 2nd floor, HEPC Building, No.34, Cathedral Garden Road,
Nungambakkam, Chennai - 600034



EP/12.1/2012-13/SEIAA/16/TN

Dated: 26.05.2020

To,

Dr.Anupakrishnan. V,
Flat 7173, Prestige Bella Vista,
Ayyanppanthangal,
Mount Poonamallee Road,
Chennai – 600056.

Subject: Your Compliant against Prestige Bella Vista project – Reg.

Reference: Your E-mail dated 05.05.2020.

Sir,

This office has received your e-mail on 05.05.2020 and the details are given as below for your information

1) Uploading the EC Copy on Company's Website:

We were informed by the Project Authorities (PA) that a copy of their EC was uploaded and available on their company's website. It was found available on their website during the visit. The website link is <https://www.prestigeconstructions.com/wp-content/uploads/Environmental-Clearance.pdf>

2) Validity of EC:

Environmental Clearance (EC) was granted for the project on 16th October 2012 for 5 years period. Subsequently, the validity got extended for two more years based on Ministry's Office Memorandum dated 12th April 2016 (Copy of the

same is enclosed). Thus the validity of the EC granted for the project is extended by default up to 15th October 2019. The Project Authorities (PA) has informed during the inspection that all the civil construction activities were completed during the year 2016-2017.

3) Water Supply by Borewells and Metro Water services:

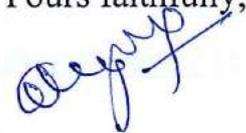
During the visit the PA informed that Metro water supply is available and also informed that water is purchased from outside through water tankers to fulfill the requirement of the residents.

4. Solar Energy Utilization.

During the inspection the PA has shown the solar panel which are installed. As informed by the PA these panels solar power is utilized for common areas and garden lighting and also for water heaters.

Regarding your complaint e-mail dated 17.05.2020, inspection will be carried out after lockdown period is over.

Yours faithfully,



Dr.C.Kaliyaperumal,
Director(S)

Encl: as above



F. No. 22-27/2015-IA-III

Government of India
Ministry of Environment, Forest and Climate Change
(IA Division)

Indira Paryavaran Bhawan
Ali Ganj, Jor Bagh Road
New Delhi- 110003.

Dated the 12th April, 2016

OFFICE MEMORANUDM

Subject: Notifications issued by the Ministry of Environment, Forest and Climate Change vide S.O. No. 1141 (E) dated 29.04.2015 and S.O. No. 2571 (E) dated 31.08.2015 under the provisions of the EIA Notification 2006 regarding extension of Validity of Environmental Clearance-Clarification regarding.

The undersigned is directed to inform that in respect of the subject mentioned above, the Ministry has decided to clarify the applicability of the Notifications as under:

- (i) The Environmental Clearance of the projects which had not completed five (5) years on the date of publication of Notification i.e. 29.04.2015, there validity will stand automatically extended to seven (7) years.
- (ii) The Environmental Clearance of the projects which have completed five (5) years on the date of publication of Notification i.e. 29.04.2015 and the project proponents submitted application for extension of their validity within the validity period of five (5) years, the validity of such environmental clearances will also be extended to seven (7) years.
- (iii) The Environmental Clearance of the projects which have completed five (5) years on the date of publication of Notification i.e. 29.04.2015 and application of seeking extension of validity has not been submitted within the validity period by the project proponent, their extension of validity will be decided on case to case basis.

This issues with the approval of the Competent Authority.


(Dr. Satish C. Garkoti)
Scientist 'F'

To

1. All ~~the~~ Officers of IA Division
2. Chairpersons / Member Secretaries of all the SEIAAs / SEACs
3. Chairman, CPCB
4. Chairpersons / Member Secretaries of all SPCBs / UTPCCs

Copy to:

1. PS to HMEFCC
2. PPS to Secretary (EFCC)
3. PPS to SS(SK)
4. PS to JS(MKS)/PS to JS(BS) / PS to JS(GB)
5. Website of MoEFCC
6. Guard File

